

अध्यक्ष महोदय : वह तो खत्म हुआ मामला । अब वह नहीं उठ सकता ।

श्री रघुनाथ सिंह : मैं यह निवेदन कर रहा था हाउस से कि हर साल हमारा राष्ट्रीय नाविक दिवस सेंट्रल हाल में आयोजित होता रहा है और इस बार राष्ट्रपति जी उसका उद्घाटन करेंगे । राज्य सभा मेरे विचार में 4 तारीख को 5 बजे उठ जायगी बाकी लोक-सभा में हम लोगों ने दो, चार दिन पहले प्रस्ताव पास किया था कि हमारी बैठक 6 बजे तक हुआ करेगी इसलिये मेरा निवेदन है कि 4 तारीख को 5 बजे शाम को हमारा हाउस ऐडजर्न हो जाना चाहिए ।

अध्यक्ष महोदय : यह हाउस की मर्जी है ।

Shri U. M. Trivedi (Mandsaur): This is a very good suggestion. If the House agrees and you agree, the House should rise at 5 o'clock on that day. It is a very good occasion.

Mr. Speaker: If the House agrees, we can rise at 5 o'clock.

Some hon. Members: Yes.

डा० राम मनोहर लोहिया : अगर श्री रघुनाथ सिंह हम लोगों को सिगापुर और टोकियो आदि घुमवा दें तो बड़ा अच्छा हो ।

12.51 hrs.

***DEMANDS FOR GRANTS—contd.
MINISTRY OF DEFENCE—contd.**

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants relating to the Ministry of Defence. 2 hours and 35 minutes remain.

Shri Hari Vishnu Kamath (Hoshangabad): At 3 o'clock the Home Minister is to make a statement.

Mr. Speaker: How long will the hon. Minister like to take?

The Minister of Defence (Shri Y. B. Chavan): A minimum of 45 minutes.

Mr. Speaker: I will be calling him at a quarter to three.

Shri Hari Vishnu Kamath: That statement will be after this or before?

Mr. Speaker: We can take that up after this, if the House so desires.

Shri Bhagwat Jha Azad (Bhagalpur): Yes, Sir; that may be taken up after the reply is over.

Shri S. M. Banerjee (Kanpur): Sir, we have not followed, who will reply to what.

Mr. Speaker: The Defence Minister will reply to this debate at a quarter to three and finish by 3.30. Then, there will be the Home Minister's statement. Shri Surendra Pal Singh may continue his speech.

Shri Surendra Pal Singh (Bulandshahr): Mr. Speaker, Sir, I was saying yesterday that since we have had an opportunity of having a first-hand experience of fighting with the Chinese and the Pakistani armies, we should now be able to make a proper assessment of all the strong and weak points of the two armies and on the basis of that assessment and also on the strength of the information that we may have received from our intelligence and other sources, we should be able to formulate and evolve our own military strategy in order to prepare our armed forces fully to meet the danger from across the borders. After all, it is not necessary that we should always purchase military improvements through boundless waste of human blood. This progress, in my opinion, should come from the power of human thought and reflections.

[Shri Surendra Pal Singh]

Having made these few remarks of a general nature. I would now like to draw the attention of the hon. Defence Minister to two or three matters of importance which vitally concern our defence preparations, and the morale of our armed forces. I will, first of all, say a few words on the subject of border roads because I do feel that this is a subject of very great importance, particularly now when there is no actual fighting going on on our borders and we should pursue this matter more vigorously than we have done so far.

We have been given statements and assurances in the House on a number of occasions to say that all was going on well with the Border Roads Organisation and that the work of construction of new roads was proceeding satisfactorily. We have never really felt satisfied with these assurances because side by side with the information provided by the Government we keep on getting news, disquieting and contradictory news, from other sources like the press etc. which gives us the information that all is not well with this organisation and that the projects are sometimes held up because of the lack of co-ordination between the various agencies which are responsible for making the roads and sometimes because of the paucity of funds and so on and so forth. So, we cannot really assess what really is the position and we want the Defence Minister to throw more light on the subject and tell us how this work is progressing. Our difficulty in making a proper assessment of the performance of this organisation arises from the fact that from the various reports and other information placed before us we can never really find out whether there is any proper schedule of work laid down for this organisation; whether any annual targets are set for them and whether those targets are achieved or not. For instance, I will just read a few lines from the Report of the Transport Ministry for the

year 1965-66 which reveals the position more clearly. On page 60 of that Report we are told that the total length of the 20th feet wide new roads to be constructed by this organisation is 5,341 miles but the date by which this task is to be accomplished is not given. Actual length of the roads constructed up to 30th November, 1965 comes to 1,553 miles, that is, roads of the proper specification of 20 feet width. This shows that during a period of six years only one-third of the actual target has been achieved. This, in my opinion, is rather a slow progress and since we have not got the full information, I do not know whether the Defence Minister will be able to elaborate on this point and tell us whether he himself is satisfied with it or not. At least we feel that the work is going rather slow.

If we just indulge in a bit of arithmetical calculations, something rather interesting is revealed. I will just quote a few figures. The length of roads constructed up to 30th September, 1964 is 1,133 miles as per information given in the report of the Transport Ministry for 1964-65 and the length of new roads constructed up to 30th November, 1965 is 1,553 miles. If we subtract this 1,133 from 1,553, the figure comes to 420. This shows the achievement of this organisation during the year 1965-66, that is, 420 miles—whatever that may mean.

Despite all that is said in praise of this organisation from time to time, I do feel that its work is going very slow and some very important and sensitive parts of our border areas are still without roads. That impedes the work of our armed forces whenever they are called upon to operate in those areas and the pathetic example of the Mizo Hills trouble, which is very fresh in our memory, goes to show how things went wrong in that area. It is within our knowledge that as early as 1963 proper

warning was given to the Government that some trouble was brewing in that area and that may explode at any moment; it was necessary that roads should be built in that area as early as possible. Unfortunately, that warning was not heeded and the result is before us. Our armed forces contingent had to march on their feet for as much as 10 to 15 days to reach the trouble spots. It took them, in my opinion, about four to five times more time to quell that rebellion than they would have taken normally if good roads had been there. That is an example of how things can go wrong in those areas if we do not build a proper net-work of roads.

13.00 hrs.

Apart from the strategic and military importance of these roads, roads are also important in these backward areas for the economic development of these regions. It is, after all, also the right of those people who live there to demand good roads and better means of communication for their economic development. If roads are built, it will lead to economic development of those areas and the betterment of the living conditions of the people who live there and if they are better off and prosperous and happy, naturally they will give more co-operation and help to our armed forces in times of an emergency than they will do if they are poverty-stricken and backward. More often than not they co-operate with the enemy and not with the Indian armed forces. So, once again I will implore the Defence Minister to give more attention to this matter and expedite the work of the Border Roads Organisation as much as possible.

The second point which I want to refer to is the question of the payment of flying bounty to our fliers in the Air Force. I feel what is being given to them now as flying bounty is most inadequate. I will just quote a few figures. In 1949 our Pilot Officers and Flight Lieutenants etc. were getting Rs. 1,800 per year as

flying bounty, and Squadron Leaders and Wing Commanders were getting Rs. 1,500 per year. In 1962 a revision took place as a result of which this bounty was raised from Rs. 1,800 and Rs. 1,500 in the case of the officers I have just now mentioned to Rs. 3,000. This was a substantial increase, I admit; but then the advantages of this increase were more than offset by the phenomenal rise in the cost of living over this period of 12 years. Therefore, actually this rise did not amount to much, and I feel that whatever they are getting now is hopelessly inadequate and the Government should pay more attention to it. I think, in recognition of the meritorious services rendered by the Air Force in our recent encounter with Pakistan, something ought to be done for the Force as a whole and one way of doing it is that this bounty should be substantially increased. It is a matter of shame when I have to say that even countries like Pakistan and Indonesia and I believe one or two other neighbours of ours, are paying much more than we are paying to our flying men by way of flying bounty. The other advantage of raising the flying bounty is this: We will be attracting better human stuff to our Indian Air Force. It is very necessary. Because of technical advancement flying conditions have drastically changed. More and more faster planes and the weapon systems too have become more complicated and sophisticated, and as such, therefore more and more intelligent persons are required to handle them. It is most desirable that we should make it worth their while to join the Air Force.

The other point I want to bring to your notice is about family accommodation for the armed forces. In my opinion enough attention has not been given to this subject as is due to it because this is a subject which is very dear to the armed forces personnel. The Government policy on this matter has been very inconsis-

[Shri Surendra Pal Singh]

tent. They have never actually gone all out to solve this problem once and for all. The authorised accommodation for Officers is 100 per cent; in the case of JCOs it is 50 per cent and in the case of other ranks 14 per cent. We know for a fact that the available accommodation is far short of the authorised accommodation. I request the Government to make a special note of this fact and do something quickly to make up this deficiency.

In this connection a survey was carried out by the Defence Ministry in 1957-58. The survey revealed that at the rate at which we were pursuing this matter it would take us more than hundred years to provide the requisite accommodation for our armed forces personnel. The progress is very slow indeed. Some more effective steps should be taken to chase this matter. Whenever some big projects were taken up, they were invariably given up due to paucity of funds or for other reasons. This may be a small matter, but it is something which is very dear to the hearts of our Armed forces. I, therefore, request the Government to take up this matter seriously.

The fourth suggestion is about resettling the ex-servicemen on our borders. I fully support the suggestion made yesterday by the Maharaja of Bikaner that we should inhabit all our border areas with ex-servicemen as early as possible and we should arm those people. This matter has been raised several times in the House. We do not know what the Government is doing about it. It is very necessary to do this and I think from this measure three advantages will accrue.

First, by so doing we will be solving the problem of resettlement of ex-servicemen to a great extent. Secondly, it will put an end to the espionage activities by our enemies on our border areas. Thirdly, if these people are provided with arms, we

will have a well-trained and well-disciplined civilian population all along the border which will take care of the border intrusions. They will also give us early warning of such enemy activities on our borders.

Shri Hari Vishnu Kamath: Ex-I.N.A. personnel also.

Shri Surendra Pal Singh: I will briefly mention about our Navy also, though the case of the Navy was ably and forcefully put forward by Mr. Raghunath Singh yesterday. After all that he has said, I have very little to add. Navy is still receiving a step-motherly treatment. Assurances are given to us from time to time that necessary steps are being taken to augment the strength of the Navy and to make it a more balanced force and to give it more teeth etc. But we are not satisfied with the progress made so far. Our main difficulty is that of replacement of old ships, as most of our ships have reached a stage when they should be discarded as scrap. Apart from those assurances, we would like to know from the Defence Minister as to what steps are being taken to procure surface craft from anywhere in the world. Now new ship has been added to the Navy since 1962. Whatever is being manufactured at Mazagaon Dock is not likely to be available till 1973. The question is, in addition to Mazagaon Dock Frigate project, are we doing anything else to get surface crafts from somewhere?

As far as submarines are concerned, I am sorry to have to observe that the Defence Ministry has not gone very much forward from the days of Mr. Krishna Menon. Up till now there was at least a mention of the word 'submarine' in the reports. Now this word has been completely omitted from the 1965-66 Report. There is no mention of submarine at all in the new Report. I do not know why this matter has been left out of the report. We have a feeling that only lip service is paid to this matter.

I could request the Defence Minister to say once and for all whether any efforts are being made to secure submarines and, if so, what are the results thereof.

About our aircraft carrier Vikrant, I want to say that its sea-hawk planes have become obsolescent and are soon to become obsolete. I will request the Hon. Defence Minister to tell us what is happening about the replacement of those planes. The Sea-hawks had become obsolescent when they were purchased by us. I believe that some negotiations were going on with the British Government sometime back for the thin sky—hawk planes. We do not know whether this deal has gone through or not. It is very necessary to provide the aircraft carrier with proper planes, and a proper escort of submarines and smaller crafts like destroyers and frigates. With these words I support the demands of the Defence Ministry.

श्री भागवत झा आजाद : अध्यक्ष महोदय, प्रतिरक्षा मंत्रालय की मांगों का समर्थन करते हुए, निश्चय ही हर एक भारतवासी का हृदय और प्राण प्रफुल्लित होता है। पिछले वर्ष हमारी सेना के बहादुरों ने अपने देश के स्वाभिमान और सार्वभौमिकता की रक्षा में जो बलिदान दिये, उन का स्मरण कर यह राष्ट्र मदा उन का ऋणी रहेगा। हम उनके प्रति अपनी श्रद्धांजलि अर्पित करते हैं, जिन्होंने इस संघर्ष में अपने प्राण दिये। हम उन की सराहना करते हैं, जो घायल हो कर अस्पतालों में आए और स्वस्थ होने के बाद पुनः उसी स्वाभिमान और मुस्ती के साथ अपने कर्तव्य पर चले गए। हम उन के प्रति बड़े दुःखी हैं, जो इस युद्ध में इस प्रकार अग्रंग हो गए कि अपने हृदय में भावना रहने के बावजूद अपने देश की रक्षा में फिर से सक्रिय भाग नहीं ले सकते हैं। सम्पूर्ण राष्ट्र अपने नायक, श्री

चह्माण को, जो हमारे प्रतिरक्षा मंत्री हैं, और उनके जरिये अपनी सेना के तीनों बहादुर सिपाहसालारों और उन तमाम जवानों और अफसरों को बढ़ाई भेजता है, जिन्होंने अपने देश के स्वाभिमान और सार्वभौमिकता की रक्षा के लिए इतनी कुर्बानियाँ की और अपने रक्त की घाबिरी बूद तक भी दे दी।

हम जानते हैं कि 1965 का वर्ष हमारे लिए बड़ा कठिन वर्ष रहा। इस कठिन वर्ष में पाकिस्तान ने 1960 के समझौते को तोड़ कर रण भ्रातृ कण्ठ पर घावा बोल दिया, जिस को रोकने में राष्ट्र संघ प्रमथ रहा। राष्ट्र संघ और सुरक्षा परिषद् से, जिन की काल-कोठरी न्याय बराबर रहा है, मुझे किसी तरह के न्याय की उम्मीद न कभी पहले थी और न आज है—और माननीय सदस्यों को शायद हो। हमने उस समय भी समझौता कर लिया, लेकिन अभी उस समझौते की स्याही सूखी भी नहीं थी कि पाकिस्तान ने 5 अगस्त, को अपने घमपैठिये भेज कर पुनः हमारी भूमि, काश्मीर, पर आक्रमण कर दिया। उसके बाद 1 सितम्बर को उसने अन्तर्राष्ट्रीय सीमाओं को पार कर के भारतीय प्रदेश पर आक्रमण किया। तब 6 सितम्बर, को हमें लाचारी में यह निर्णय लेना पड़ा कि हम अपने देश की रक्षा के लिए पाकिस्तान के हमले का मुकाबला करें।

13.09 hrs.

[Mr. DEPUTY-SPEAKER in the Chair.]

यह प्रसन्नता की बात है कि इस मुकाबले में हमारी भारतीय सेना ने जिस अदम्य उत्साह, बहादुरी और हिम्मत का परिचय दिया, जिस कुर्बानी का परिचय दिया, वह हिन्दुस्तान ही नहीं, संसार के युद्ध के इतिहास में स्वर्णाक्षरों में लिखी जायेंगी। जैसा कि आप जानते हैं, आजादी के इन अठारह वर्षों में भारतीय फौज कही भी, कभी भी, आक्रमक फौज नहीं रही है। इस फौज ने राष्ट्र संघ के कहने पर कई

[श्री भागवत झा आजाद]

जगहों में शान्ति का काम किया है। अपने देश को बार-बार परेशान किये जाने के बावजूद इस फौज ने हमेशा अपनी शान्ति-प्रियता का परिचय दिया है। लेकिन जब इस देश की सार्वभौमिकता को चुनौती दी गई, तो इस ने बता दिया कि पाकिस्तान को उस के मित्रों के द्वारा अच्छे और आधुनिक हथियार दिये जाने के बावजूद हमारी स्थल सेना, हवाई सेना और नेवी के जवान किस प्रकार बहादुरी से लड़ सकते हैं। यह हम जानते हैं कि उनको हराने के बाद भी हमने ताशकन्द का समझौता किया। हम ताशकन्द समझौते से दुखी नहीं हैं। हमें इस बात का गौरव है कि हमारे स्वर्गीय प्रधान मंत्री श्री जवाहर लाल नेहरू ने जिस परम्परा, जिस सिद्धांत को इस संसार के सामने रखा उस सिद्धांत को युद्ध में जीतने के बावजूद भी हिन्दुस्तान के रक्षा मंत्री ने और हिन्दुस्तान के स्वर्गीय प्रधान मंत्री, श्री लाल बहादुर शास्त्री, पालन का पूरी तरह परिचय दिया। लेकिन आप देखें कि ताशकन्द समझौते को हुए अभी दो महीने ही हुए हैं फिर और पाकिस्तान से तलवारों की झनकार और हवाई जहाजों की गज सुनायी पड़ रही है। हमें इस बात का दुःख है कि अभी रावलपिंडी में उन्होंने परेड में चीनी मिग और चीनी टैंक दिखा कर डराने की कोशिश की। हम को दुःख है कि आज वहां पर चीनी साम्राज्यवाद के उप-राष्ट्रपति और विदेश मंत्री ने कहा—यह उन्होंने हमें नहीं कहा बल्कि उन्होंने यह पाकिस्तान के मित्र अमरीका के उपराष्ट्रपति श्री हम्फरी को कहा जिन्होंने कहा था कि हिन्दुस्तान और पाकिस्तान दोनों चीनी आक्रमण के प्रति सजग हैं—कि जिन्होंने यह कहा है कि चाइनाईज आक्रमण के प्रति पाकिस्तान सजग है वे कितने भूखंड हैं अब मूखंड बीम है पाकिस्तान, या चीन के विदेश मंत्री या हम्फरी साहब, इसका फंसला वे ही करें, लेकिन यह बयान परसों पाकिस्तान में

चीन के विदेश मंत्री ने दिया था। तो हमें इन सब चीजों को देखना है। हमारी जीत के बावजूद, आक्रामक के दांत तोड़ने के बावजूद हिन्दुस्तानी फौज ताशकन्द समझौते के अधीन पीछे हट आयी, उसके बाद आज फिर उनकी आक्रामक नीति हमारे सामने आ रही है।

ताशकन्द समझौते के बाद भी रक्षा मंत्री ने कहा था, और तीन चार प्रश्न जो हिन्दुस्तान के मानस पटल पर उठते थे, उनमें एक प्रश्न यह भी था कि सुरक्षा की तैयारी के सम्बन्ध में क्या होगा। उस समय भी इन्होंने कहा था कि सुरक्षा की तैयारियां होती रहेंगी और आज जो उनकी नीतियां हैं उनको देखने से स्पष्ट होता है कि हमको अपने साधनों और अपनी बुद्धि पर भरोसा करना होगा। आक्रमण के समय हमें संसार के कई देशों ने सहायता और समर्थन दिया। लेकिन उस समय हमने अमरीका का रूख देख लिया जो कि सदा न्याय की दुहाई देता है। अमरीका ने बार बार यह कहा कि हम ये सैबरजैट और पैटन टैंक चीन के खिलाफ दे रहे हैं। उससे पूछा गया कि ये टैंक किस रास्ते से चीन जाएंगे, तो उसने उत्तर दिया कि हम ये चीन के खिलाफ दे रहे हैं, और जब इन तमाम अस्त्र शस्त्रों के साथ हिन्दुस्तान पर आक्रमण किया गया तो बार बार इस ओर अमरीका का ध्यान आकर्षित किया गया, लेकिन अमरीका का आवाज नहीं खली। और आज फिर उपाध्यक्ष महोदय, यह कहा जा रहा है कि नान-लीथल बैपन पाकिस्तान और हिन्दुस्तान को दिए जाएंगे। हम उनके बड़े कृतज्ञ हैं कि उन्होंने यह बात कही। हम जानते हैं कि अमेरिकन एडमिनिस्ट्रेशन ला के अन्तर्गत यह चीज है कि अमरीका जिनको सामरिक सहायता देता है उसके साथ यह शर्त रहता है कि वह उस देश के तमाम सैनिक इन्स्टालेशन को देखेगा। इसीलिए 1965 में जब मैंने डिफेंस डिबेट का प्रारम्भ किया था तो मैंने

कहा था कि अमरीकी एडमिनिस्ट्रेशन ला के अन्दर हिन्दुस्तान कभी भी अपने डिफेंस इन्स्टालेशन को देखने नहीं देगा। पाकिस्तान ने उनको ऐसा करने दिया इसलिए उसको पेटन टैंक और सेबरजैट मिले। लेकिन दूसरे की मद पर कोई आक्रामक देश किसी देश की जनता के मनोबल को चर नहीं कर सकता। हो सकता है कि उस देश के पास कम अच्छे हथियार हों। हमारी फौज के पास उतने आधुनिकतम हथियार नहीं थे, लेकिन मनोबल था। उनके हृदय में किसी पर आक्रमण करने की भावना नहीं थी। उनके हृदय में उत्साह और जोश था अपनी मातृभूमि को बचाने के लिए। इसीलिए अमरीका के पेटन टैंक और सेबर जैट धूल में मिल गए। और अगर फिर हिन्दुस्तान पर आक्रमण किया गया तो हम फिर उस चुनौती का मुकाबला करेंगे।

हम इस पृष्ठभूमि में अपने रक्षा मंत्री से एक दो बात कहना चाहते हैं। वह यह कि आपने कहा कि हमारी सुरक्षा की तैयारियां होती रहेंगी। हमें आशा है कि हमें आशा है कि इस सुरक्षा की तैयारी में हमें अपने देश पर आक्रामक निर्भर रहना होगा, और उस निर्भर रहने में आपको कुछ बातों पर विशेष ध्यान देना होगा। आपने अपने मित्र ब्रिटेन की हालत देख ली। हमें दुःख है कि हमारी फौज में कुछ समय पहले तक ऐसे भी मित्र थे जो रुस के, जिसको लाल देश कहा जाता है, हथियारों को छुने को भी तैयार नहीं थे। लेकिन प्रसन्नता की बात है कि आज हिन्दुस्तान की फौज ने समझ लिया है कि हमारा वास्तविक मित्र कौन है, हिन्दुस्तान की जनता ने समझ लिया है कि उसका वास्तविक मित्र कौन है।

ब्रिटेन कामन वेल्थ आफ नेशन्स का सब से बड़ा सदस्य है। और ब्रिटेन की क्वीन एनीजाबेथ उस पर प्रीसाइड करती हैं। लेकिन जब हिन्दुस्तान की सार्वभौमिकता और

अखंडता का प्रश्न आया तो सब से पहले ब्रिटेन ने न केवल हमारे सामान पर प्रतिबन्ध लगा दिया बल्कि ब्रिटेन ने जो कंट्रैक्ट किया था इन्स्टालेशन ला के अधीन हमको हॉटर हाक और उनके स्पेयर पार्ट्स देने का उनको भी बन्द कर दिया। यही नहीं, ब्रिटेन ने तो यह भी किया कि दो हजार पाउंड के रेडियो के मामूली से स्पेयर पार्ट आ रहे थे उनको भी बीच समुद्र की धार में रोक दिया। इसलिए आज समझ लेना चाहिए हिन्दुस्तान के प्रतिरक्षा मंत्री को, हिन्दुस्तान की जनता को और हिन्दुस्तान की फौज को कि वह आपका मित्र नहीं है। ब्रिटेन कभी नहीं भूल सकता कि उसके साम्राज्य को हिन्दुस्तान ने ध्वस्त कर दिया। ब्रिटेन इस बात को कभी भी नहीं भूल सकता और इस लिए जब भी सम्भव होगा वह पाकिस्तान को हिन्दुस्तान के खिलाफ सहायता देगा। और मैं एक बात स्पष्ट करना चाहता हूँ कि जब कभी पुनः पाकिस्तान हिन्दुस्तान पर आक्रमण करेगा तो इस देश की जनता समझेगी, और ठीक समझेगी कि इस आक्रमण में पाकिस्तान का ब्रिटेन की मद है। इस बात को आप जानते हैं। इस सदन में यामस साहब ने बार बार प्रश्नों का जबाब देते में बताया है कि लड़ाई बन्द होने के बाद भी ब्रिटेन ने हमारी सुरक्षा के सामान पर प्रतिबन्ध रखा। और जब प्रतिबन्ध उठा भी दिया तो लाइसेंस की एक परम्परा कायम रखी। इस लाइसेंस के अन्दर यह शर्त रखी जाती है कि आप जितनी भी इंटेंसिटी उसकी सारी डिटेल्स दीजिए और उन डिटेल्स का देने के बाद भी उनमें महौनों लग जाते हैं।

आज नैट देश में बनते हैं, छोटे छोटे नैट, स्वाभिमानी नैट, जिसने बड़े बड़े सेबरजैट और स्टार फाइटर्स के दांत तोड़ दिए। उसके बनने में हमें केवल 15 प्रतिशत पार्ट बाहर से मंगाने पड़ते हैं, लेकिन नैट की सम्पूर्ण कीमत का आधा भाग इन 15 पर सेंट पार्ट्स के लिए विदेशों को देना पड़ता है। आज हमको इन पार्ट्स की बाहर से मंगाने की आवश्यकता है। हम जानते हैं कि इस मामले में आप अपने

[श्री भागवत झा प्राजाद]

मित्र ब्रिटेन से सहायता लेते हैं। लेकिन हम ने देखा कि ब्रिटेन ने केवल अपने सामान पर ही प्रतिबन्ध नहीं लगाया, उसने संसार में अपने तमाम मित्र राष्ट्रों को भी यह खबर भिजवा दी और इन तमाम चीजों को बन्द करवा दिया।

अमरीका ने कहा कि हम प्रतिबन्ध उठाते हैं, लेकिन साथ साथ हम प्रतिरक्षा मंत्री का ध्यान एक बात की ओर आकर्षित करना चाहते हैं। वाशिंगटन पोस्ट और न्यूयार्क टाइम्स ने लिखा है कि हम भारत और पाकिस्तान को नानलीबल वपन देंगे। लेकिन साथ साथ यह भी कहा है कि पाकिस्तान के सम्बन्ध में नान-लीबल का इंटरप्रिडेशन पेंटेगन करेगा। अर्थात् पाकिस्तान के जो सेबरजैट टूट चुके हैं या जिन चीजों की उसको आवश्यकता है उनके सम्बन्ध में नानबलीबल का इंटरप्रिडेशन पेंटेगन करेगा। और आप इस बात को याद रखें कि चाहे अमरीका पाकिस्तान को सीधे रूप में हथियार दे या वह उसको ईरान और तुर्की के जरिए दे लेकिन देगा अवश्य, क्योंकि वह देने पर धामादा है। इसलिए हम दोनों मित्रों, अमरीका और ब्रिटेन, के रबीये को देख कर यह सोचें कि हम किस प्रकार अपनी सहायता अपने आप कर सकते हैं।

बार बार हमको यह शोक पिलायी जाती है कि एशिया में कम्युनिज्म को रोकने के लिये बियतनाम में अमरीका युद्ध लड़ रहा है। और उनको इस नीति को तो हम विदेश नीति पर बहस के समय देखेंगे। लेकिन जहां तक सामान का संबंध है, हम अमरीका से यह कहना चाहते हैं कि अगर आप एशिया में कम्युनिज्म को रोकना चाहते हैं, चीन की आक्रामक नीति को तोड़ना चाहते हैं, तो यह काम बियतनाम से नहीं होगा। इसके लिये तो हिन्दुस्तान ही उपयुक्त है जो कि जनतन्त्र का सहज प्रहरी है और बहुत मजबूत

देश है। लेकिन अमरीका जो बीच में छोटी छोटी शर्तें घुसाता है यह उचित नहीं है, जैसे कि वह कहता है कि हम फरटीलाइजर देंगे लेकिन हमारा पीस कोर उसको बांटेगा, सुपरसानिक के बारे में हम सोच सकते हैं लेकिन हम आपके सारे के सारे इंस्टालेशन देखेंगे हम चीन के खिलाफ आपको बचायेंगे लेकिन न्यूकलियर अम्बरेल देंगे। अमरीका को यह सोचना चाहिये कि भले ही वह और जगहों में यह धोखे का पाठ लोगों को पढ़ा ले, लेकिन हिन्दुस्तान के लोग सजग हैं, उन्होंने ब्रिटिश साम्राज्यवाद से छुट्टी पा कर एक नए देश को बनाया है, वे उनकी इन नीति में नहीं आयेंगे। इसलिये अगर वास्तव में उनकी मंशा है कि हमको चीनी साम्राज्यवाद को रोकने में सहायता करें और वे हम को बिना शर्त के एक मित्र की हैसियत से सहायता दें तो हम उसका स्वागत करते हैं, लेकिन शर्तों के साथ नहीं। लेकिन हम जानते हैं कि वे यह नहीं चाहते। उनकी और जो बहुत सी नीतियां हैं, जिनका विशद वर्णन मैं यहां नहीं, विदेश नीति पर करूंगा।

हम तो यह भी कहते हैं कि उनके जो परम मित्र हैं— पाकिस्तान, उनसे लड़ने के लिये हमें उनके शस्त्रों की कोई जरूरत नहीं है, उसके लिये तो हमारी गाजीपुरी लाठी ही काफी हो जायगी। लेकिन प्रश्न यह है कि इन गैरन्टीज के बाद भी वह यह नहीं चाहते हैं तथा उनका संसार के सामने यह कहना है कि वे शांति चाहते हैं। यह एक दुःख की बात है।

इसलिये इन बातों को देखते हुये, यह आवश्यक है कि हम अपने उन मित्रों को याद करें जिन्होंने वास्तव में हमारी सहायता की। हम रूस के कृतज्ञ हैं, जिन्होंने हमारी उस समय सहायता की और आज भी मैं जानता हूँ कि वह क्या सहायता कर रहे हैं। हम अपने छोटे मित्र यूगोस्लाविया के कृतज्ञ हैं, जिस यॅगोस्लाविया ने यह कहा कि मेरी

फौज छोटी है, मेरे पास बड़े शस्त्र नहीं हैं, बेफिन हमारे पास जो भी छोटे अस्त्र हैं, इन अस्त्रों से हम अपने मित्र की सहायता करने के लिये तैयार हैं। इसलिये हम चाहेंगे कि इस पृष्ठभूमि में हिन्दुस्तान आत्म निर्भरता पर जोर दे। आत्म निर्भरता के संबंध में हम यह कहेंगे कि हमने अभी देखा कि आपने 20 करोड़ रुपये के कांटेक्ट्स प्राइवेट सैक्टर को दिये हैं। मैं उनके विरोध में नहीं हूँ, अगर विरोध कल भी तो उससे कोई लाभ नहीं, क्योंकि इनकी इस देश में बढ़ी चलती है, हमारे जैसा भादमी लाख उनके विरोध में बोले, लेकिन उनकी बड़ी ताकत इस सरकार पर और इस देश पर है, लेकिन मैं चहुवाण साहब को जानता हूँ। मैं उनसे निवेदन करना चाहता हूँ कि जहाँ तक सम्भव हो अपने देश की सुरक्षा के लिये जितना सामान अपने यहाँ खुद बना सकें, पब्लिक सैक्टर में बना सकें, वह उचित है।

इसके साथ साथ मैं दो महत्वपूर्ण बातों की ओर प्रकाश डालना चाहता हूँ और वे यह हैं, उपाध्यक्ष महोदय, कि आज का युग मिसाइल युग है। इस मिसाइल युग में आवश्यकता यह है कि हमारे मिसाइल का विकास हो। हम ने बालिगटन-पोस्ट में डा० जगबन्तम का एक स्टेटमेंट देखा, जिस में उन्होंने कहा है कि हमारे देश ने मिसाइल के संबंध में परीक्षण समाप्त कर लिया है और अब वह फौज के लिये तैयार करेंगे। मैं जानता हूँ कि उस में कितना सत्य है। मुझे इस पर कुछ नहीं कहना है, मुझे सिर्फ यही कहना है कि इस मिसाइल युग में, रक्षा मंत्री जी, आवश्यकता यह है कि आपके डिफेंस बजट का बहुत बड़ा भाग इस में जाये। आपने सिर्फ 26 करोड़ रुपये की प्रतिरिक्त मांग इस साल में की है। आप अगर मिसाइल प्रोग्राम के लिये 50 करोड़ रुपये की मांग करने, यद्यपि आपकी आवश्यकता 100 करोड़ रुपये की है। आपके सेना अध्यक्षों ने उस मांग को अभी 64 के अप्रैल तक

इस लिये त्याग दिया कि आपके पास खर्च नहीं है, लेकिन अगले धाने वाले वर्षों में चीनी आक्रमण को देख कर, पाकिस्तान की स्थिति को देख कर, यह आवश्यक है कि रक्षा मंत्रालय का एक बहुत बड़ा भाग कम से कम 100 करोड़ रुपये इस मिसाइल एक्सपैरिमेंट के लिये रखा जाय और यही आपकी मांग कम से कम है और यही आपके विशेषज्ञों ने कहा है। आप इसकी मांग कीजिये, हिन्दुस्तान की पार्लियामेंट, अपना प्राधा पेट रोटी खाकर, प्राधा बदन कपड़ा पहन कर, देश की जनता आपकी इस मांग को स्वीकारेगी, इसलिये मैं इस बात पर जोर देना चाहता हूँ।

मैं केवल दो मिनट में समाप्त करूँगा। उपाध्यक्ष महोदय, दूसरी बात मेरी—एक प्रश्न प्रतिरक्षा मंत्री जी से इस देश की जनता का है। जहाँ पाकिस्तान के साथ लड़ने में हवाई जहाजों की जरूरत है, हवाई जहाजों से लड़ते हैं, बन्दूकों की जरूरत है तो बन्दूकों से लड़ते हैं, मैं यह पूछता हूँ कि आप का सब से बड़ा दुश्मन आज चीन है, जिस के पास अब एटम-बम है, उस से आप कैसे लड़ेंगे? आप ने कहा कि हम एटम बम नहीं बनायेंगे। बड़ी अच्छी नीति आप ने कही। लेकिन मैं यह पूछता हूँ और क्या जवाब आपके पास है? चीन को आप ने देख लिया है कि किस प्रकार का दुश्मन है। सम्पूर्ण संसार से ख्याज्य चीन आज किसी भी कीमत को देने को तैयार है अगर उस ने एटम बम का प्रयोग किया, आप कहेंगे कि देखा जायगा। एटम बम आप जादू से तैयार नहीं कर सकेंगे, उस समय यही अमरीका आप के पास फिर अम्बरेला की शर्त देगा और मैं समझता हूँ कि वही मित्र आक्रामकता प्रार्थी लायेंगे। तब आप कहेंगे कि हम को एटम बम चाहिये। मैं इस प्रश्न का जवाब मांगता हूँ कि किस प्रकार आप उस का मुकाबला करेंगे, क्या कहेंगे? क्या यह कहेंगे कि "अहिमा परमो धर्मः"। इसलिये मेरा कहना यह है कि हम

[श्री भागवत शा भ्राजाद]

पर विचार किया जाय और एटम से तैयार होने वाले ऐसे भी अस्त्र हैं, जिन का कन्वेंशनल ग्राम प्रयोग करती है, उन को बनाया जाय, उन को तैयार किया जाय ।

यद्यपि हम ने आज ताशकन्द समझीते से इन सारे प्रश्नों को हल करने का प्रयत्न किया है, लेकिन मुझे दुख के साथ यह कहना पड़ता है कि पाकिस्तान की सीमा की भूख अभी नहीं मिटी है । यद्यपि कितने घर बेचर हो गये हैं, कितनी गोदें भ्राज सूनी हो गई हैं । भ्राज बरामूला से, श्रीनगर के पहाड़ों की षाटियों से यह आवाज आ रही है—

हमला-आवर खबरदार,
हम हिन्दोस्तानी हैं तैयार ।

सहाख और नेफा की बरकीसी षोटियों से हमारे जवान यह कहते हैं, हिमालय की पहाड़ियों की तराइयों से, नर्बदा की कल-कल करती हुई पटों से, कुमारी अन्तरीप की एक एक लहरों से यह आवाज आती है कि प्रतिरक्षा मंत्री जी, इस देश की तैयारी के लिये आप के साजोसामान तैयार रहें । हमारा शान्ति का उद्घोष कश्जोर का उद्घोष न हो, एक मजबूत उद्घोष हो जिस से हम आक्रमण करने वाले का, हम को चुनौती देने वाले का मुकाबला कर सकें ।

इन शब्दों के साथ आप की प्रतिरक्षा की इन मांगों को हम स्वीकार करते हैं, लेकिन इन में इन तमाम बातों का सुधार हीना चाहिये ।

श्री काशी राम गुप्त (अलवर) : उपाध्यक्ष महोदय, जो हमारे जवानों ने और अफसरों ने बहादुरी दिखाई, उस के लिये हमारा सब का फिर ऊंचा होता है । किन्तु यदि हम उस से यह भूल कर बैठें कि उस को हम अपनी आत्म-रक्षा का विषय बना लें, अपनी बड़ाई का विषय बना लें तो यह सब से बड़ी भूल होगी ।

एक माननीय सदस्य : अपनी बड़ाई नहीं, फीजों की बड़ाई ।

श्री काशी राम गुप्त : जो हमारी सीमाएँ हैं, जिन से हमारी सुरक्षा का सीधा सम्बन्ध है उस की तरफ भी आप का पूरा ध्यान केवल जाना चाहिये । भ्राज देश की सुरक्षा हथियार प्रबन्ध केवल सैन्य बल बढ़ाने से नहीं होगी, बल्कि उस के साथ साथ हमारी विदेश नीति, हमारी गृह नीति और हमारी आर्थिक नीति में समन्वय हो और इन सब में मजबूती आये, तब वह हो सकेगी ।

उपाध्यक्ष महोदय, कूट नीति में हमारी असफलता बहुत स्पष्ट झलकती है । भ्राज तक हम बड़े बड़े देशों को बह समझाने में असफल रहे हैं कि काश्मीर हमारा है और हमारा रहेगा और उस का नतीजा है जोकि भ्राज हम भोग रहे हैं । वह रूस जो हमारा साथी है, उसको भी जब सुरक्षा परिषद् में यह प्रश्न आया, मैं नहीं समझ सकता कि किन्तु दबाव के कारण हुआ, उस ने भी पाकिस्तान को आक्रमक षोषित करने में हमारी भदब नहीं की । इस लिये इन सब बातों की कृष् भूमि में मुझे एक ही बात लगती है कि जहाँ तक कूटनीति का सवाल है, पाकिस्तान हम से आगे है । पाकिस्तान ने चीन से साठगाँठ की, पाकिस्तान अब भी अमरीका का मित्र होने का दावा करता है और अमरीका भी पाकिस्तान का मित्र होने का दावा करता है, जबकि चीन और अमरीका एक दूसरे के दुश्मन हैं । एक तरफ इंडोनेशिया, चीन और पाकिस्तान एक हुए थे, भ्राज चीन और इंडो-नेशिया में बहुत दुश्मनी जैसा हो गया है, किन्तु पाकिस्तान और इंडोनेशिया भ्राज भी एक हैं ।

इसी प्रकार फारमूसा जो कम्बूनिस्ट चीन का विरोधी है, उसके एक मंत्री इस देश में आते हैं, उन से प्रश्न किया जाता है कि काश्मीर के बारे में आप पाकिस्तान के साथ

के बारे में क्या कहते हैं, तो वह गोल मोल उबाव देते हैं और कहते हैं कि काश्मीर की समस्या का अध्ययन उन्होंने नहीं किया है। जो भ्रादमी इस देश की यूनिवर्सिटी में पढ़ा हो, वह यह कहे कि मैंने काश्मीर की समस्या का अध्ययन नहीं किया तो इसे क्या समझा जाय और जब दूसरा प्रश्न किया जाय तो वह उत्तर दें कि हाँ मैं यह मानता हूँ कि पाकिस्तान को बल प्रयोग नहीं करना चाहिये और आप के साथ बैठकर समझौते की बात करनी चाहिये। इस प्रकार की दशा आज हमारी भीतर और बाहर हो रही है और हमें इसके मूल कारण में जाना होगा।

इसी प्रकार से, उपाध्यक्ष महोदय, जब ताशकन्द समझौता हुआ, उसके कुछ दिन ही बाद अमरीका के और कुछ यूरोपीय देशों के लोग जो अपने आप को पीसमिशन के भ्रादमी बताते थे, वे कराँची में गये। उन को वहाँ पर यह देख कर हैरत हुई कि वहाँ के लोगों में यह भावना पैदा की हुई थी कि हिन्दुस्तान को पाकिस्तान ने बुरी तरह से पीटा है, अगर 10 दिन और रहते तो वह बिल्की को फतह कर लेते। इस तरह की भावना जिस देश में फैलाई गई हो तथा ताशकन्द समझौते के बाद वह हमारी बातों पर चलेगा, इस की सम्भावना तनिक भी दिखाई नहीं देती। उसके बाद जब वे अमरीकन यहां आये और उन्होंने अपने एक अमरीकन साथी को कहा, और जिसने मुझे स्वयं बताया कि पाकिस्तान के लोग जिस मनोवृत्ति की दशा में चल रहे हैं उस से आप को बहुत जल्द युद्ध में घसीट ले जायेंगे और वे बातें अब प्राहिता प्राहिस्ता सामने आती जा रही हैं। इसलिये हम को यह देखना जरूरी हो जाता है कि हमारी कमबोरी कहाँ है? हमारी कमबोरी हमारी कूटनीति में कहाँ है और उस को हम कैसे दूर कर सकते हैं और इस का सीधा सम्बन्ध हमारी सुरक्षा नीति से होता है। यही दशा हमारी विदेश नीति की है। हम तटस्थता के हामी हैं। अगर पाकिस्तान तटस्थता का गीत गाता

है और चीन के साथ भी बात रखता है, अमरीका के साथ भी और इंग्लैंड के साथ भी और सब उस के साथ हो जाते हैं तो इस से तो यही सिद्ध होता है कि हमारी विदेश नीति में कहीं कोई कमी है। यही दशा हमारी घरेलू नीति की है। मिजो विद्रोहियों के पास से पत्रव्यवहार पकड़ा गया है जिस से यह सिद्ध होता है कि वे इंडोनेशिया से मदद मांग रहे थे। जब तक हमारी घरेलू नीति इस तरह की रहेगी हमारी सेना भी कोई विशेष काम नहीं कर सकेगी।

जिस समय ताशकन्द समझौता हुआ और हम ने हाजी पीर को खाली किया तब हमारे सैनिक जवान जो हैं वे यह समझ नहीं पा रहे थे कि अब घुसपैठियों को रोकने की जिम्मेदारी उन की होगी या जम्मू काश्मीर सरकार की होगी या किसी और की होगी। आज भी यही स्थिति है। हमारे सुरक्षा मंत्री महोदय भी स्पष्ट तौर से नहीं बता सकते हैं कि क्या घुसपैठियों को रोकने की जिम्मेदारी आज उन्होंने अपनी सुरक्षा सेनाओं को सौंप दी है अथवा उस जम्मू काश्मीर सरकार को सौंप दी है जिस की नीति के कारण यह दशा हो गई थी कि श्रीनगर तक घुसपैठिये पहुंच चुके थे। अगर तब समय पर चेता न जाता तो सब कुछ समाप्त हो जाता। आज भी क्या वही भूल होगी? क्या आज भी काश्मीर सरकार पर आप इसी प्रकार का भरोसा रख कर चलेंगे या सीधे तौर पर इस जिम्मेदारी को सेना पर डालेंगे? यह तात्कालिक समस्या हमारे सामने है जिस को हमें देखना है।

आज यह अखबारों में आया है कि चीन के एक मंत्री ने कहा है कि जब वे पाकिस्तान में गए तो वहाँ की जनता ने किम प्रकार उन का स्वागत किया। हम जब इन तरह की बात पर सोचते हैं तो हमें अचम्भा होता है। लेकिन इस में अचम्भे की कोई बात नहीं है। कुछ लोग इस बात पर बड़ा आश्चर्य करते हैं कि चीनी टैंकों और विमानों का

[श्री काशीराम गुप्त]

वहां प्रदर्शन हुआ है। लेकिन मैं कहता हूँ कि इन का प्रदर्शन होना बहुत अच्छा है और ऐसा कर के उन्होंने अच्छा काम हमारे लिये किया है। उन्होंने कोई बात छिपा कर नहीं रखी है। ताशकंद समझोते में यह कहीं नहीं लिखा था कि चीन से वह कोई चीज या सामान नहीं लेगा। उन्होंने भ्रगर सामान लिया है तो हमें चाहिये कि अपनी शक्ति को बढ़ायें और हम उस से ज्यादा तैयारी करें। आज हमारी स्थिति यह है कि अमरीका हम को हथियार देगा नहीं और हमारे अपने में जो शक्ति है वह बहुत थोड़ी है। इसलिए लाजिमी हो जाता है कि उस शक्ति को किसी न किसी तरह से हम बढ़ाने का प्रयत्न करें। उस शक्ति को बढ़ाने के रास्ते में क्या क्या कमियाँ आती हैं, क्या क्या लुटियाँ आती हैं, इस को हम देखें और उन को दूर करने का प्रयत्न करें। जैसे भी हो हम अपनी शक्ति बढ़ायें।

जब कभी युद्ध होता है तो हमारे जवान कुर्बानी करने के लिए तैयार रहते हैं। लेकिन जब लड़ाई खत्म हो जाती है तो उन की क्या हालत होती है, इसको भी हमें देखना चाहिये। हम उन्हें कहते हैं कि हम भूमि देंगे। लेकिन जब वे भूमि लेने के लिए पटवारी के पास जाता है तो वहाँ उस से रिश्वत मांगी जाती है, जो भ्रफसर लोग हैं, वे उससे रिश्वत मांगते हैं। वह जब इस चीज को देखता है तो भौचक्का रह जाता है। जिस प्रकार का हमारा शासन है, जैसा हमारा भ्रष्ट शासन है और जिस प्रकार का भ्रष्टाचार हमारे सत्कारु दल में है उस को देख कर जवान यह सोचने के लिए बाध्य हो जाता है कि किस प्रकार से वह यह मानें कि यह देश उस की खातिर भी कुछ करने को तैयार है।

यह मेरे पास किताब है। इस में लिखा हुआ है जो लोग सड़कें में धरेंगे उन

को क्या क्या नकद के रूप में दिया जाएगा। इसके पहले पेज पर यह लिखा हुआ है कि जनरल भ्रगर मरेगा तो उस को चौदह हजार रुपया मिलेगा। सीकंड लैफ्टिनेंट भ्रगर मरेगा तो मरणोपरान्त उस को 1335 रुपये मिलेंगे। इसी प्रकार से सिपाही के लिए लिखा हुआ है कि उस को 250 रुपये मिलेंगे और सूबेदार और सूबेदार मेजर के लिए लिखा हुआ है कि बारह सौ रुपये मिलेंगे। बीच में और लोग भी हैं। जिस प्रकार की पूंजीवादी व्यवस्था हमारे देश में चल रही है उस को हमने इस फीज में भी भ्रगर लागू रखा तो हमारे देश का पतन होना अनिवार्य है। पतन के सिवा और कुछ नहीं होगा। मरने के बाद जो इनाम दिया जाता है, इस में भी उल्टी बात की जाती है। एक जनरल भ्रगर मरता है तो उस के पास तो बहुत से बरसों तक की सविस होती है और उस के बाबजूद भी आप उसको चौदह हजार रुपये दे देते हैं। उसके पास तो काफ़ी जखीरा होता है लेकिन सिपाही भ्रगर मरता है तो उसको केवल ढाई सौ रुपये ही दिये जाते हैं। और फिर सिपाही फौज में भरती होने के बहुत ही थोड़े समय के बाद मर सकता है जबकि जनरल एक ही दिन में कोई नहीं बनता है, इस पंद्रह साल की सविस करने के बाद ही बनता है और तब ही मर सकता है। आज का बना हुआ जनरल नहीं मरता है। आज ही वह जनरल नहीं बन जाता है। इस प्रकार का जो सोचने का तरीका है, मैं यह कहना चाहता हूँ कि यह पूंजीवादी तरीका है। मैं चह्माण साहब से पूछना चाहता हूँ कि जिस प्रकार के समाजवादी विचार वह रखते हैं और समाजवादी समाज की स्थापना का आदर्श सरकार ने अपने सामने रखा है, इस चीज के रहते वह विचार पनप नहीं सकता है, उस प्रकार के समाजवादी समाज की स्थापना यहाँ कभी नहीं हो सकती है। इसलिए जहाँ तक मरने के

बाद की बात है उस में तो हमें यह देखना चाहिये कि कोई भेदभाव न किया जाये। यह बहुत जरूरी है। अगर भेदभाव किया जाये तो सब से ज्यादा सिपाही को दिया जाये, सूबेदार और सूबेदार मेजर को दिया जाये न कि सब से बड़े जो भ्रफसर हैं उनको दिया जाये।

पैशन का जहां तक ताल्लुक है धाप कुछ कह सकते हैं, उसके बारे में सवाल हो सकता है। लेकिन छोटी तनख्वाह पाने वालों के लिए पैशन का जो तरीका है वह भी ठीक होना चाहिये। उनको भी ज्यादा पैशन मिलनी चाहिये। लेकिन पैशन के बारे में धाप यह कह सकते हैं कि जो बड़े लोग हैं वे दिमाग से काम करते हैं और ज्यादा जिम्मेवारी का काम करते हैं। उस को तो माना जा सकता है। लेकिन जहां तक भरने के बाद इनाम देने का प्रश्न है और उसके सम्बन्ध में धाप ने जो नीति प्रपनाई है, उस में धामूलचूल परिवर्तन होना चाहिये।

आज जिस प्रकार से शासन में भ्रष्टाचार है, उसकी नकल काफी हद तक हमारी फौज में भी घुस चुकी है। बड़े बड़े भ्रफसर जो बहा हैं वे भी भ्रष्टाचारी हो गये हैं। एक खमाना था, धभेजों का खमाना था और उस में देखा गया है कि किसी का कोर्ट मार्शल होता था तो उसका फैसला बहुत जल्दी हो जाया करता था। लेकिन आज ऐसा नहीं होता है। मुझे मालूम है कि हमारे अलबर में एक लैफ्टिनेंट कर्नेल के खिलाफ जिस का मैं नाम नहीं सुना, कोर्ट मार्शल चल रहा है और उसको चलते बड़े दिन हो गये हैं लेकिन अभी तक फैसला नहीं हुआ है। बड़े बड़े गबन के आरोप उस पर हैं लेकिन फिर भी उसका फैसला नहीं हो रहा है। जब सड़ाई चल रही थी तो हो सकता था कि उसके भ्रसर की बजह से फैसला न किया जा सकता था। लेकिन . . .

श्री हुकम चन्ध कछवाय (देवास) :
नाम क्या है ?

श्री काशी राम गुप्त : नाम मैं नहीं बताऊंगा। यह फौजी मामला है, कोर्ट मार्शल का मामला है। मैं नाम नहीं ले सकता हूं। लेकिन मैं चाहता हूं कि इसको पंजी महोदय देखें।

धाप देखें कि क्या हो रहा है। अलबर में ए० सी० सी० सेंटर बनाया गया था। वहां पर करोड़ों रुपया खर्च किया गया है। बहुत जल्दी जल्दी इसको खर्च किया गया है। घाठ महीने के अन्दर अन्दर यह हुआ है। इतनी बुरी तरह से उसको खर्च किया गया है कि उस में से ध्राधे के करीब बरबाद हो गया है। धब उसकी जांच चल रही है और वहीं मामला टंका पड़ा हुआ है। फिर उस सेंटर को बन्द किया गया। उसकी जगह आज तक निश्चित रूप से यह नहीं बताया गया है कि कंसी छावनी वह रहेगी। कभी किसी प्रकार की पलटन वहां भेज दी जाती है और कभी किसी अन्य प्रकार की भेज दी जाती है। अगर फौज के अन्दर भी यही नीति चली और यही गोलमाल चलता रहा तो जिस तरह से करोड़ों रुपया भ्रमरीका ने कॉमिटांग चीन को दिया और जैसी दशा उसकी हुई वही दशा हमारी भी होगी। करोड़ों डालर उसने उसे दिया लेकिन चूकि वहां लोग भ्रष्ट हो चुके थे इसलिए वे ठहर नहीं सके। इस वाम्ने धाप सब से पहला काम यह करें कि फौज का भ्रष्टाचार से बचायें। उसको धाप तभी बचा सकते हैं जब धाप स्वयं ठीक हों।

आज जो लोग यह सोचते हैं कि यह तो हमारा राजनीति का सवाल है, राजनीतिक दलों का सवाल है जहां तक पाकिस्तान का और चीन का सम्बन्ध है, उनको मैं कहना चाहता हूं कि इस सवाल के सम्बन्ध में सभी राजनीतिक दलों को एक सा दृष्टिकोण रखना चाहिये। ऐसा नहीं होना चाहिये कि वाम पक्षी कम्युनिस्ट ही

[श्री काशी राम गुप्त]

यह कहें कि चीन के साथ पहले समझौता करो और स्वतंत्र पार्टी वाले यह कहें—पहले कहा करते थे, अब पता नहीं कहते हैं या नहीं कहते हैं—कि पाकिस्तान के साथ पहले समझौता करो। अभी हमारे आजाद साहब कह रहे थे कि रूस हमारा मित्र है। रूस हमारा मित्र है यह सही है, इस में कोई शक नहीं है। युगोस्लाविया भी हमारा मित्र है, इस में कोई शक नहीं है। लेकिन जब काश्मीर का मामला सुरक्षा परिषद् में आया तब उस पर कहां से दबाव पड़ा और क्यों नहीं वह हमारा साथ दे सकता था ? कल का ही श्री ब्रेजनेव का भाषण है जिस में उन्होंने कहा है कि पाकिस्तान से भी हमारी मित्रता बढ़ रही है। हम को भी कूटनीति की भाषा में सोचना होगा और उसका तरीका में समझता हूँ यह है कि अगर हम को ठीक से मामला रखना है तो कोई कूटनीति बनानी पड़ेगी। क्या कारण है कि एक प्रजातंत्रीय देश होते हुए भी अमरीका हमारे साथ नहीं आता है और रूस एक मित्र देश होते हुए भी पूरी तरह से हमारा समर्थन नहीं कर सका है ? इसके भीतर आप को जाना होगा और इसको ठीक करना होगा।

उपाध्यक्ष महोदय : अब आप समाप्त करें।

श्री काशी राम गुप्त : मैं दो डिमांड्स पर नहीं बोला हूँ, इसका भी जरा आप ध्यान रखें।

पहली बात तो यह है कि हमारे यहां की जो फौज है उसको हमें अपने देश की नीति के बारे में विशेष जानकारी देनी होगी। आजकल उनको जब अंधेरे में रखा जाता है तो इससे बड़ा भारी खतरा पैदा होता है और बाव में वे समझ नहीं पाते हैं कि क्या किया जाये।

हमारे जो भाई अणु बम बनाने की नीति का समर्थन करते हैं मैं उन से यह कहना चाहता हूँ कि वे जरा इस बात पर भी थोड़ा ध्यान दें कि वे अणु बम सिर्फ इसलिए बनवा रहे हैं क्योंकि चीन ने अणु बम बनाना शुरू कर दिया है ? अगर यही दलील है तो मैं समझता हूँ कि यह बहुत रही दलील है। चीन ने अणु बम बनाना कब शुरू किया है और क्या इसका वह केवल हमारे खिलाफ ही इस्तेमाल करेगा ? इससे वह अमरीका के खिलाफ भी लड़ सकता है, रूस के खिलाफ भी लड़ सकता है और हमारे खिलाफ भी लड़ सकता है। मैं समझता हूँ कि जो माननीय सदस्य यह सोचते हैं कि चूंकि चीन ने अणु बम बना लिया है, इसलिए हमें भी बना लेना चाहिये, उन्होंने गहराई से इस विषय पर नहीं सोचा है। अगर चीन ने हमारे ऊपर अणु बम चलाया तो पाकिस्तान पर भी इसका असर पड़ने वाला है और वह बचने वाला नहीं है। इसलिये हमें बहुत सोच समझ कर ऐसी बातें कहनी चाहियें। जहां जो अणु बम के मिजाइल्स होते हैं उन की जानकारी हमें अवश्य चाहिये।

अब मैं इस बात के ऊपर आता हूँ कि जो हमारे कारखाने हैं उन के बारे में यह बतलाया गया है कि उन्होंने कुछ मुनाफा कमाया है। मैं जानना चाहता हूँ मंत्री महोदय से कि जब उन का उत्पादन सारा फौज के काम में आता है तब उत्पादन और विक्री की जो दरें कायम की गई हैं उन का आधार क्या है। बिना आधार बनाये हुए 5 परसेन्ट का मुनाफा लिख दिया या 7 परसेन्ट का मुनाफा लिख दिया तो इस से कोई फर्क नहीं होता।

जहां तक साइकालोजिकल अथवा मनो-वैज्ञानिक रिसर्च की बात है उस के बारे में मुझे यह कहना है कि हमारे यहां अक्सर मार्शल और नग्न मार्शल रेसिंग की बाख उठा करती है और श्री सिद्धान्ती अक्सर

उस की चर्चा किया करते हैं। इसमें लिखा हुआ है कि मनोवैज्ञानिक रूप से भ्रमसरो और जवानों के बारे में हमें देखना है। इस दृष्टि से सरकार को फैसला करना चाहिये कि अगर मार्शल और नान मार्शल रेसेज की बात में कोई तथ्य है तो उस को स्वीकार कर लिया जाये और उस का पालन किया जाये, और अगर तथ्य नहीं है तो उस को समाप्त कर दिया जाये।

हमारी हवाई शक्ति में तेजी से बढ़ोतरी होनी चाहिये। जब मिग विमान पाकिस्तान को मिल गये हैं तब हम को यह सोचना होगा कि किस प्रकार से हमारी यह शक्ति बढ़े।

हम लोग भ्रमसर कहते हैं कि फौज का इस्तेमाल हमारे देश की जनता के विरुद्ध नहीं होना चाहिये। यह बात सही है, मगर मुझे यह कहते हुए दुःख होता है कि जब पूज्य बापू के जमाने में हम लोग भ्रान्दोलन करते थे तब हम शान्तिप्रिय थे और भ्रान्दोलन हमारे हाथ में रहता था किन्तु आज कीर्षी शान्तिप्रिय भ्रान्दोलन, चाहे वह किसी भी राजनीतिक दल का हो, उध के हाथ में नहीं रहता है, उस से बाहर निकल जाता है। इसलिये हमें यह भा जिम्मेदारी उठाना होगी कि हम जनता को काबू में रख सकें और वह किसी भी प्रकार से हिंसा पर उतारू न हो।

अन्त में मुझे यह कहना है कि चीन और पाकिस्तान के मुकाबले में अपने को सफल बनाने के लिये यह जरूरी है कि हम जितना भी हो सके अमरीका और रूस को सही तरीके से अपने साथ लें और उन को समझायें, बर्ना पूरी तरह, दूना खर्च कर के भी, पाकिस्तान और चीन दोनों का मुकाबला करने की स्थिति में रहें।

Mr. Deputy-Speaker: Shri Manoharan.

Shri Sheo Narain (Bansil): You are not calling those Members who are

standing to catch your eye, but you are calling Members who are sitting?

Shri Manoharan (Madras South): I shall finish my speech very soon, and the hon. Member can speak afterwards.

Shri Sheo Narain: You have not called those Members who have been standing up. You say that there is no list, and yet those who are standing are not called but only those who are sitting are called.

Mr. Deputy-Speaker: Now, Shri Manoharan.

Shri Manoharan: On the basis of certain cut motions that I have moved, I want to make some observations regarding the performance of the Defence Ministry.

At the outset, I extend on behalf of my party, namely the DMK, my glowing tribute to the Armed Forces of this country who have projected the image of this nation sky-high, and secondly my homage to the finest flowers of the Indian soil who have dedicated their lives for the cause of honour, self-respect; sovereignty and the territorial integrity of the nation. Thirdly, I think my congratulations must go to the Defence Minister who has proved himself and established his mettle as a Defence Minister.

I agree with what has been stated at page 4 of the Ministry's Report, namely:

The entire country has admired the performance of our defence forces. This chapter in the history of our Armed Forces contains many instances of unexcelled valour which will shine for all time to come. The Indian jawan has once again established his image in the hearts of the Indian people.

I wish you, Sir, to mark particularly the expression:

"The Indian jawan has once again established his image in the hearts of the Indian people".

[Shri Manoharan]

Before proceeding to the subject proper, I want to draw the attention of the Defence Minister to certain conflicting and startling figures, according to me, given in the Ministry's report. At page 4, in para 8 it has been stated:

"In operations of this nature, losses are inevitable. To date, our casualties have been 2763 killed"

But, again, in the same report, in paragraph 8 at page 12 we find this. Of course, I may be wrong, and I am subject to correction. The report says:

"In the process, our Army inevitably suffered some losses. 2735 persons were killed."

At page 4, the number given was 2763 but at page 12 the number given is 2735. Within four or five pages, 28 able-bodied jawans have been killed"

The Minister of State in the Ministry of Defence (Shri A. M. Thomas): There is a corrigendum which has been issued, which has made the correction.

Shri Manoharan: My copy has not been corrected. I am very glad that it has been corrected.

Shri A. M. Thomas: The corrigendum is there pasted on the very first page.

Shri Manoharan: The jawan has established his image in the minds of the Indian people; so, the report goes. Now, the Indian jawan is the darling of the nation. His sacrifice is an inspiring document to be preserved. Every drop of blood that has been shed by the jawan of this country has the capacity to say a lot of stories not only to this generation but to the generations to come. The combined effort of the forces, the forces of

the people as well as of the Armed Forces, is really unique in the history of our country, and hence emerged the slogan rightly from our late lamented Prime Minister Lal Bahadur Shastri: 'Jai Jawan Jai Kisan'. Therefore, let us not demolish the image already projected; let us see that the image is not demolished or tarnished or altogether abolished. The cordial relations that have been established between the Armed Forces of this country as well as the forces of this nation should not be allowed to be strained.

Ours is the biggest democracy in the world. 'Military Rule'—the wisdom and genius of this country has discarded it as something alien to our basic thinking, to our way of life and to our form of Government. I think that a specific and notable role has been assigned to the Armed Forces of this country and we are proud of them, and equally we are proud of our democracy. But, unfortunately, a curious situation has been allowed to develop in this country by the Government of the day, wherein the specific area allotted to the Armed Forces has been extended and they have been asked and allowed to have their own way in the altogether different fields which fall under the jurisdiction of the civil authorities. I think that this is an explosively dangerous situation.

A jawan who was given a rousing reception by the millions and millions of this country, a jawan who was given kumkum on his forehead by a section and cross-section of the society of this nation, a jawan who was garlanded by the lakhs and lakhs of people of this nation, is asked to shoot at those people for whom the unfortunate jawan has his own admiration. The bullets and gun-shots of our jawans which have penetrated and pierced through the chests of the enemy forces across the border are now piercing through the bosoms of our people in whose hearts the jawan

has established his image. Government composed of minds oblivious of the potent chemistry of social forces are simply closing their eyes before the realities of the situation. The sort of situation which is continuing will, I am afraid, laid the country in disaster. The trouble in West Bengal, the altercation in Aijal, the massacre in Madhya Pradesh, the silent revolution which is in the offing in Tamil Nad, the revolution in Kerala and the so-called rebellion in the Mizo Hills area are nothing but the creation of the civil authorities who are noted for their lack of understanding, lack of sympathy and lack of appreciation of the situation. Unless the basic, morose and stupid mentality of the Government is changed, I doubt very much whether the present situation will have its own change at all. The logical situation ultimately would be, I think, all-round agitation and all-out employment of the forces to curb down the so-called disturbances in the country. This would provide, I am afraid, an undesirable, psychological bait as has been pointed out by a front-rank economist Dr. V. K. R. V. Rao and that has been endorsed by no less a person than the President of the Indian National Congress, Mr. Kamaraj, himself. What would happen if foreign aggression started and if the armed forces of this country are engaged in curbing down the disturbances? Who are going to meet and beat down the aggressors of this country excepting the sturdy jawans in the Cabinet and Jhansi Ki Rani, the Prime Minister of this country? Therefore, it is a matter where I request the government of the day to seriously consider and see that democracy which is based on vision and liberality is upheld.

The second point I want to touch upon today is the basis of my cut motion, that is the threatened closure of the Avadi Engineering Store Depot. I will now refer to a question and its answer given by Mr. Thomas day before yesterday. The question was

asked whether it is a fact that the Avadi Depot is being closed down by the Defence Ministry; and if so, the reasons therefor. Mr. Thomas said: Yes, 206 Base Ordnance Depot at Avadi is being closed down. The reason stated by Mr. Thomas was: The depot was set up during World War II to act as a base depot for feeding troops in the Far East. This depot has now become redundant. I cannot understand why. Because, he says, it is not functioning as a Central Ordnance Depot or as a Command Depot for units in Southern Command. Why? The reason is not stated. Even its limited role, according to Mr. Thomas, as a holding depot on behalf of other depots, has come to an end. The reason has not been stated. I take strong objection to this view. I want to draw the attention of the Defence Minister to the closure of the Engineering Stores Depot at Avadi. The reason stated by Mr. Thomas was not convincing. For the understanding and appreciation of the Defence Minister, a brief history on this Engineering Stores Depot at Avadi would, I think enlighten the understanding which is clouded with the misunderstanding of the Defence Minister as well as his colleague. This Engineering Stores Depot was installed in 1944. It is situated at the southernmost corner of our country. Secondly, I want to draw your attention to the fact that we have very great admiration for our army strategy. I would request the Defence Minister to give his personal attention to this matter of closing down the largest depot in the southern border when three corners of our country are facing threat. This depot is strategically situated from all points to keep the front-line with a continuous flow of stores without any disruption particularly during an emergency of the nature which we faced recently. It is understood that stores had to be moved by road during the present emergency and were despatched within the shortest possible time. It is ideally and strategically the best. There is a doubt lurking in the minds of people of my

[Shri Manoharan]

part of the country when we hear that this depot is going to be closed down. In 1964 I had put a question to which an answer was given by our Defence Minister, Mr. Chavan. The question was: Will the Minister of Defence be pleased to state whether it is a fact that the Engineering Stores depot, Avadi, is being closed or has been closed? His reply was an emphatic 'No' and (b) and (c) do not arise. But, Sir, I have got a doubt. In 1962, September 22, a letter had been sent to ESD, Avadi, by the Engineer-in-Chief, Army Headquarters. His letter No. is 29985. In that letter he said that the Avadi Engineering Stores Depot is to be closed down. If the intention of the Government is to close down the Engineering Stores Depot, Avadi, I warn the House sufficiently earlier that the Government is going to invite lot of trouble in that part of the country. The closure will naturally involve 450 families. Lastly, I draw the attention of the Defence Minister to look into the matter and see that justice is done. One more point and I have done.

Before me the Audit Report is winking with squint eyes and an ugly face. I want to quote only one paragraph from it. This is paragraph 38, page 21:

"Loss due to collapse of a hangar.—A contract was concluded by a Commander Works Engineer.."

This shows the incompetence of the Ministry. I am not taking Mr. Chavan to task.

"...in September 1963 for re-erection by 3rd December, 1963, of a hangar at an airfield at a cost of Rs. 99,400. On 13 December 1963 when the work was still in progress, the partially erected hangar collapsed. The contractor attributed the collapse to heavy snowfall in the area and defective structural design and claimed a

sum of Rs. 34,790 as compensation for the loss."

I will read the following paragraph also.

"The Military Engineering Services authorities did not accept the claim but held that the hangar collapsed due to defective workmanship and the contractor was asked to re-erect the hangar at his own expense."

Now the interesting thing comes.

"While the re-erection work was in progress, the hangar again collapsed on 11 December, 1964 rendering unserviceable 233 tonnes of cement (valued at Rs. 58,857 stored in it). The contractor again attributed the collapse to heavy snow deposits, but the Military Engineer Services authorities held that it was due to the failure of the contractor to take requisite precautions during the erection of the structural work. There has been no further progress in the erection of the hangar. In July 1965, an arbitrator was appointed under the terms of the contract to adjudicate on the disputes arising out of this contract; the award of the arbitrator is awaited (January, 1966)."

Therefore, let me add one thing more. For the gross incompetence of the Ministry, for the gross incompetence of the Government, the verdict of the people is awaited in 1967.

Shri A. M. Thomas: Politics had the upper hand towards the end.

श्री रणजय सिंह (मुसाफिरखाना) :
उपाध्यक्ष महोदय, घापकी बड़ी कृपा है कि मुझे इस पर टाइम दिया गया। मैं तो जब कोई विशेष कारण होता है तभी माकनीय सदन का समय लेना उचित समझता हूँ। मैंने जो वहाँ पर प्रायण सुने, बड़े झूठे झूठे प्रायण सुने,

वहां पर भाषण सुने, बड़े अच्छे अच्छे भाषण सुने, बड़े अच्छे अच्छे सुझाव दिये गए और मैं भी उनका समर्थन करता हूँ, इसमें सन्देह नहीं। लेकिन कुछ बातें ऐसी भी हुईं जिनके लिए मुझे बहुत दुख हुआ। कल एक भाषण मैंने सुना कि सिपाहियों के क्या दिमाग नहीं होता या यह बात नहीं होती? मैं समझता हूँ ऐसा कहना माननीय सबन की पालियामेंटी लेंगेज के भी विरुद्ध है और इसका विरोध करना आवश्यक है। हमारे यह जवान चिन्तोंने दुनियां को बतला दिया कि इतने दिनों की पराधीनता के बाद भी जब भारत उदात्त तो अब भी उनके शरीर में रक्त का प्रवाह प्रवाहित है, उनके धन्दर जोश बना हुआ है, देश के प्रति उनकी जो भक्ति है और उनकी जो शक्ति है वह बहुत प्रपूर्व है। उसका कोई सामना नहीं कर सकता है। देश का गौरव इसमें नहीं है कि हम एकदम विरोध करते रहें। कभी कहे कि सुरक्षा पर अधिक ध्यान न किया जाय, और विषयों पर किया जाये। जब वह ऐसा विचार प्रकट करते हैं तो मुझे ध्याच्यं होता है। वह दुनियां को क्या देख रहे हैं? संसार में ध्याज जल रही है। हमारे पड़ोस में भी ध्याज जल रही है और देश में भी उनके सबके दूत या आकर के यहां पर भी ध्याज जगाने का प्रयत्न करते रहते हैं। ऐसे समय में हम यही सांचते रहें, हम यही कहे कि नहीं, हमें शस्त्रप्रत्नों की आवश्यकता नहीं है, यह ठीक नहीं है। हमारे सिपाहियों का हौससा पस्त करने के लिए जिस प्रकार से हमने देखा कि जब कच्छ का मामला था वहां तो हमारे देश के सम्बन्ध में बिदेशी पत्र क्या क्या समाचार दे रहे थे और क्या क्या कह रहे थे?

लेकिन जब पाकिस्तान ने आक्रमण कर दिया और श्रुज कर सामना हुआ तब वही पत्र जो किसी समय में भारत के सम्बन्ध में हंसी उड़ाया करते थे भारत

का सिक्का मान गये गये और दुनियां मान गई कि भारत संसार में साहस, शीरता और संयम में किसी से भी कम नहीं है बल्कि एक आदर्श है। जब से हमारे माननीय मंत्री ने इस विभाग को सम्हाला है तब से इसमें कोई सन्देह नहीं कि बड़ी उपति हुई है। यही कारण है कि चीन ने जो घोषणा देना चाहा था उस का संसार में भंडा फूट गया और समझ गये कि भारत से लक्ष्मण चिड़ना कोई मामूली बात नहीं है।

14 hrs.

हमारे यहां जो कार्य हुआ उसके सम्बन्ध में मैं क्या विशेष कहूं क्योंकि उसके लिए तो कल से ही माननीय सदस्य लोग मंत्री जी को बधाइयां दे रहे हैं और आज भी बधाइयां दी जा रही हैं। हमारे प्रतिरक्षा मंत्री महोदय, हमारे सेनाध्यक्ष और हमारे भूतपूर्व प्रधान मंत्री महोदय खास तौर पर बधाई के पात्र हैं। जब यह संघर्ष हुआ था और उसमें हमारे जवानों ने जो जोहर दिखलाया वह सदा इतिहास में स्वर्णक्षरों में अंकित किया जायगा। आज जरूरत इस बात की है कि हमारा जो जोश है और हमारा जो कार्य है, रक्षा तैयारी सम्बन्धी कार्य है उसमें कोई कमी नहीं घानी चाहिए। यह समझना कि हम किसी भीम फाउंडेशन में हस्ताक्षर करवायें कि ऐटम बम नहीं बनना चाहिए तो क्या महज इस तरह के हस्ताक्षर कराने दुनिया से शांति होने वाली है? महज इससे शांति नहीं होनी है। हम तो ऐसी शांति चाहते हैं जो कि चिरस्वायो हो और दुनिया भर में शांति कायम रख सके।

हम महज यह नारा उठा कर कि ऐटम बम हम नहीं बनायेंगे हम सच्ची शांति की स्थापना नहीं कर सकते हैं। शांति सही मायनों में तभी स्थापित हो सकेगी जब हम में अक्षित होनी और उस अक्षित का हम उद्बुधकोम करना चाहेंगे। उसके द्वारा

[श्री रेण जय सिंह]

हम शांति की स्थापना करेंगे उसके द्वारा हम अशान्ति को दूर करेंगे।

हमारे देश में आज से नहीं अपितु प्राचीन काल से अध्यात्मवाद का बोल-बाला रहा है और इतिहास इस बात का साक्षी है कि हमारा देश सदा से संसार का अध्यात्मवाद में गुरु रहा है, सर्वोपरि रहा है किन्तु विगत समय में भी जबकि अध्यात्मवाद का हम संसार को संदेश दे रहे थे, हमारे देश में रक्षा व्यवस्था का काफी महत्व था और उसकी उपेक्षा नहीं की जाती थी। उस समय भी देश में शस्त्रास्त्र आदि का महत्व कायम था। मैंने पाकिस्तान के साथ इस पिछले संघर्ष के अवसर पर भी अपने भाषण में कहा था कि जब कभी भी हमने अपनी प्राचीन रणनीति को भुला कर काम किया है तब तक हम धोखे में रहे हैं। लेकिन जब भी हमने उस प्राचीन रणनीति को अपनाया, अपनी उस रामायण और महाभारत वाली रणनीति को अपनाया तो उसका परिणाम यह हुआ कि हमारे देश का सिर ऊंचा हुआ और सब ओर से देश में हमारा जय जयकार होने लगा। हम देश में रक्षा सम्बन्धी जो भी काम करते हैं वह और सेना को सुदृढ़ करना, आवश्यक साज सामान मुहैया करना और उसे नवीनतम आवश्यक शस्त्रास्त्रों से लैस करना प्रति आवश्यक है। जैसा कि हमारे माननीय प्रतिरक्षा मंत्री ने एक बार घोषित किया था 'स्ट्रॉंग आर्मी इन्क्विजिबल विब मोडर्न वपंस' मैं उनको इस घोषणा से सर्वथा सहमत हूँ और जब भी मौका मिलता है मैं इस घोषणा की ओर ध्यान दिलाने का प्रयत्न करता हूँ और यह स्मरण दिलाता हूँ कि हम एक मजबूत फौज नवीनतम शस्त्रास्त्रों से लैस होकर बनायें। वह तक हो सके हम अपनी शस्त्रास्त्र की ज़रूरत अपने देश में ही पूरी करें लेकिन अगर आवश्यक हो तो बाहर से भी मंगाने में हमें संकोच नहीं करना चाहिए क्योंकि

जैसे भी हो हमें देश की रक्षा व्यवस्था को सुदृढ़ बनाना है और उसके लिए हमें मोडर्न वपंस से लैस एक स्ट्रॉंग आर्मी की ज़रूरत है। देश को सुदृढ़ करके ही हम शान्ति ला सकेंगे।

विरोधी पक्ष वालों ने इसकी बड़ी शिकायत की और हमारे भाई श्री रघुनाथ सिंह ने भी कहा कि रक्षा कोष के सम्बन्ध में भी बड़ी शिकायतें आ रही हैं। मंत्री महोदय को इस ओर अपना विशेष ध्यान देना चाहिए क्योंकि इस शिकायत के मौजूद रहते उसका बड़ा प्रतिकूल असर देश की जनता पर पड़ता है। मंत्री महोदय के लिए यह मामला अपने हाथ में लेना अनिवार्य रूप से आवश्यक जान पड़ता है। मेरे भी सुनने में इस किस्म की शिकायतें आई हैं कि लोगों ने सुरक्षा के नाम पर कितना कितना लिया? यहां तक सुनने में आया है कि बहुत सी रसीदें जो हैं वे भी जला दी गईं। कह दिया गया कि वे जल गईं और उनका पता नहीं चल रहा है। ऐसी ऐसी बातें सुनने में आती हैं। उन बातों की जांच कराने की आवश्यकता है। जब लोग देश की सुरक्षा के लिए अपना तन, मन, धन, अपना स्वैस्व अर्पण करने के लिए उद्यत होते हैं ऐसे समय यदि कहीं कोई गड़बड़ी होती है तो लोगों का विश्वास कुछ उठता जाता है और उस में कुछ उन्हें संकोच होने लगता है। लोग ऐसा सोचने लगते हैं कि वहां तो हम ने पैसा देश के लिए दिया, रक्षा के लिए दिया और सैनिकों के लिए दिया, उन के प्रोत्साहन के लिए दिया लेकिन वह उन पर न खर्च किया जा कर उस का दुरुपयोग हो रहा है। मैं प्रार्थना करूंगा कि उस की पूरी जांच होनी चाहिए और उस की पूरी जांच कर के जो भी लोग इस तरह की गड़बड़ी और बेईमानी करने के दोषी पाये जायें उन्हें कठोर दण्ड मिलना चाहिए। मैं चाहता हूँ कि हमारे देश

की शक्ति बढ़े, वह फिर से आध्यात्म-वाद में संसार का भ्रमणी बने और वैदिक विद्या में भी वह किसी से पीछे नहीं रहे। जब ऐसा होगा तभी संसार में शांति होगी और संसार का कल्याण होगा। इस तरह खाली मंत्र जपने से केवल बैठे बैठे माला जपते रहने और वह कहते रहने से कि शांति शांति हो, उस से शांति नहीं होने वाली है। इसलिए सुरक्षा विभाग में अन्य विभागों की अपेक्षा अधिक तैयारी करने की और उसे सुदृढ़ बनाने की आवश्यकता है। जब भारत का प्रत्येक देशभक्त बच्चा, बच्चा सिपाही बनेगा, जवान बनेगा तभी वह देश की सही मायनों में सेवा करने में समर्थ होगा और जब देश इस प्रकार से मजबूत हो कर उठ खड़ा होगा तो फिर किसी की हिम्मत नहीं होगी किसी का साहस नहीं होगा कि हमारे देश के प्रति उंगली भी उठा सके या वह टेढ़ी आँख से हमारे देश की ओर देख सके। हमारा तो सदा से यह सिद्धान्त रहा है और हमारे प्राचीन वेद, शास्त्र और मनुस्मृति भी यह कहती हैं। स्वामी दयानन्द के सत्यार्थ प्रकाश ग्रंथ के छठवें अध्याय में मनुस्मृति का जो श्लोक रक्षा सम्बन्धी उद्धृत किया गया है वह विचारणीय है। हमारी वैदिक संस्कृति हमें बतलाती है कि इस प्रकार से हमें रक्षा का प्रबन्ध करना चाहिए और इस प्रकार से व्यवहार करना चाहिये और यही कारण है कि महर्षि स्वामी दयानन्द ने हमें वह वैदिक काल वाली शिक्षा दी है कि सब से प्रीतिपूर्वक, धर्मानुसार और यथायोग्य बरतना चाहिये। वसुधैव कुटुम्बकम् का सिद्धान्त ठीक है लेकिन हमें यथायोग्य बरतने की शिक्षा सदैव स्मरण रखनी है। तुम्हारे साथ जैसा जो बर्ताव करे वैसे ही तुम भी उस से पेश आओ। अब अगर कोई तुम्हारे साथ घोखाघड़ी करता है, दुष्टता करता है तो चुप

रहना प्रथवा शांति की रट लगाये जाना उसके दुस्साहस को बढ़ाना होगा।

श्रीमान्, मैं आप के द्वारा मंत्री महोदय से यह प्रार्थना करूँगा कि केवल जय जवान और जय किसान के नारे लगाने से ही काम बनने वाला नहीं है। आवश्यकता इस बात की है कि उन्हें प्रोत्साहन दें, उन के परिवार और बाल-बच्चों आदि को सब प्रकार की आवश्यक सुविधायें सुलभ करें। सोलजर्स बोर्ड्स जोकि हर जिले और प्रदेशों में बनाये गये हैं उन की ओर विशेष रूप से ध्यान दिया जाय और उन्हें मजबूत बनाया जाय। सोलजर्स बोर्ड्स की मीटिंग्स में सिपाहियों को सुविधायें पहुंचाने और उन में अनुशासन की भावना भरने का काम सलाह मशविरे के द्वारा किया जा सकता है। जाहिर है कि अनुशासन की शिक्षा जितनी उत्तम वे दे सकते हैं उतनी उत्तम शिक्षा और कोई नहीं दे सकता है। अनुशासन की व्यवस्था के लिए यह बहुत आवश्यक है कि वे सुखी रहें और इस तरह से देश की रक्षा सफलतापूर्वक कर सकें। देश में एक जागरण व रक्षा का भाव पैदा कर सकें।

मैं किसी एक विशेष अपने पड़ोसी देश का नाम नहीं लेना चाहता लेकिन मैं यह जरूर कहूँगा कि हमें सब से प्रीतिपूर्वक, धर्मानुसार, यथायोग्य बरतना चाहिए। इस के लिए हमें पूरी तरह से तैयारी करनी है ताकि हम देश की रक्षा कर सकें, शान्ति रख सकें और दुनिया में जहाँ भी प्रशान्ति हो उसे दू-कर के शान्ति की स्थापना करने में समर्थ हो सकें और चारों ओर हम शान्ति की स्थापना कर सकें। इन शब्दों के साथ मैं इस मंत्रालय के खूब मागों का हृदय से समर्थन करता हूँ और प्रार्थना करता हूँ कि मेरे मंत्रियों और सहानु-

[श्री रणजय सिंह]

भूतिपूर्वक विचार किया जायगा और हमारे जवानों का, सिपाहियों का प्रोत्साहन दिन रात चौगुना बढ़ाया जायेगा जिस से कि देश और संसार का कल्याण हो। जय भारत।

Shri Liladhar Kotoki (Nowgong):
I rise to support the Demands for Grants of the Ministry of Defence. I join the hon. Members who have preceded me in paying our glowing tributes to the defence services personnel who have laid down their lives in the recent conflict with Pakistan. We have lost as many as 2,763 persons who have been killed. We also express our sympathy for the wounded, numbering 8,444, particularly the 462 personnel who have been seriously incapacitated. We also voice our concern for the 502 personnel who are still missing. We hope and pray that they are still alive and they will come back to our country.

I welcome the provisions made in the rule governing the pensionary and other benefits admissible to the families of defence services personnel killed or reported missing in operations, and of the defence service personnel disabled and invalided as a result of injuries sustained in the operations. There is room for improvement so far as these benefits are concerned, but I must say that this is a laudable gesture on the part of the Government to recognise the sacrifices of our jawans in these operations.

I also welcome the increase in the budget for defence to the tune of Rs. 29.88 crores for the year 1966-67. I would have hoped that this amount should have further increased: it is because of the fact that this House and also the country are concerned about the threats from China and also the uncertainties from Pakistan. The recent information that has come to us, of the Head of State of China coming to Rawalpindi and also making a gift of MIG 19 aircraft and

medium U-59 tanks to Pakistan is ominous. Obviously, India is the only enemy in the mind of Pakistan for which they are making all these preparations. Yesterday, the House was told about the massing of troops by Pakistan on the western borders. What China will do next, it is beyond anybody's guess.

I will only recall what our late Prime Minister, Shastriji, told this House on the 22nd September last, while referring to the preparations and also some of the activities of China on our borders. I quote from the White Paper No. XII, page 148. He said:

"I must tell the House that we view with grave concern the Chinese activities on the border and the armed intrusions into our territory. We have urged the Chinese Government in our note of September 21 replying to the Chinese note of September 19 to forsake the path of belligerence and intimidation and return to the path of peace and reason in its relations with India. I hope that even at this late hour China will respond to this call and prevent a major crisis."

In this hope, we all share. Our country does not want war with anybody, and much less with our neighbours. This sentiment applies equally in the case of Pakistan also. With China, we had the Panchsheel agreement and with Pakistan, Shastriji, before he died as a martyr, concluded the Tashkent declaration. But in spite of this, it is very unfortunate that both these countries are crazy to have a conflict with India.

Here again, I will recall what Shastriji said in the same statement; he stated:

"We have no intention of underestimating the gravity of the situation. But we have resolved firmly to meet this challenge to our freedom."

This House and the whole country took the pledge in November, 1962, as soon as the Chinese aggression started, to the effect that we will not rest till we redeem our territories from the aggressors. The national emergency remains; the threat is growing, and therefore it is meet and proper that defence should get the highest priority in our budget.

In the matter of our preparations, I fully agree with the view expressed in this House that we should do all that is possible to make our country self-sufficient and self-reliant in the matter of weapons and equipment for our defence. Here, I am sorry to say that while the Minister of State in the Ministry of Defence, Shri A. M. Thomas, was intervening in the debate yesterday, and when he referred to the meagre allocations made for research and development and to the report of the Estimates Committee,—in doing so—he did not do full justice to himself. I take it that Shri Thomas did not have time enough to go through the entire report and that is why his reference was made out of context. Regarding the shortfall, his argument was, what is the good of having a big allocation if we cannot spend. But the reasons are also there. This is what the Estimates Committee has said at page 21 of the Ninety-fourth Report in respect of Defence Research and Development Organisation with particular reference to the Defence Metallurgical Research Laboratory, Hyderabad. I am quoting from the report:

"The Committee are not convinced by the reasons advanced for the shortfall in expenditure. They are concerned over such shortfalls. The Committee feel that such shortfalls at the end of the year do not reflect well as such shortfalls in expenditure will mean shortfall in developmental and research work also. They trust that the Laboratory would be more careful in future in preparing its budget estimates in a realistic way. Having bud-

geted for a certain amount the Laboratory should ensure that the funds are fully utilised in a planned and economic way."

This is what the Committee observed regarding this shortfall. But then the relevant point is in respect of the allocation for research and development. In the same report, in the concluding chapter, at page 41, the Committee observed as follows:

"The Committee note that the defence research and development effort in the country constitutes a very small fraction of the total national and defence budgets. It appears to the Committee that the total magnitude of the effort falls far short of the defence needs of the country. They consider that in scientific research, investment of resources has got to be above a certain optimum level before any tangible results can be expected. The Committee have observed in the Report that the defence research and development budget will have to increase before the take-off level is reached in some of the important fields like radar, guided missile, synthetic materials and metallurgy. With a view to achieve self-reliance in the field of development of defence science in the country as also to reduce dependence on import of weapons and equipments the Committee feel that the resources of the R & D Organisation will have to be adequately augmented."

This is the view of the Estimates Committee of this House and therefore I can only hope that when the Minister and the Government carefully examine these recommendations, they will take appropriate action so that the Estimates Committee and the House will come to know what action they propose to take.

[Shri Liladhar Kotaki]

Reference has been made regarding the importance of border roads. In this connection, I request the Ministry to consider the situation in the north-east frontier region of our country, comprising NEFA, Nagaland, Manipur, Tripura and Assam. It is surrounded on all sides by foreign countries. Two of them are going to be belligerents. In NEFA, we had the experience last time, when the Chinese committed aggression. The Border Road Development Board has undertaken the construction of certain roads no doubt, but much more has to be done. It is not only necessary to augment our defence preparations in these areas but also to prevent infiltration. Reference has been made by Mr. Surendra Pal Singh to our recent experience in Mizo Hills. It was mainly due to lack of communications. Therefore, my suggestion is that the entire region must be taken up for development of communications from the strategic point of view because it is open on all sides.

Before I resume my seat I will again make another appeal to the Government as a whole and to the Defence Minister in particular because he has to take the initiative in these things that this region must have a fully developed communications system. You may recall, Sir, that we adopted the policy of defence and development after the Chinese aggression. Today, another important thing is development of agriculture in all its aspects. Therefore, our entire economy must be geared up to serve these two purposes—one is defence and the other agriculture. On the eve of Fourth Plan these things have to be borne in mind and serious efforts should be made to augment our development with the concerted objective of strengthening our defence and setting our agriculture on a solid basis. With these observations I again support the demands of the Ministry of Defence.

श्री जगदीश सिंह सिद्धान्ती (झारखण्ड) : माननीय उपाध्यक्ष महोदय, मैं कुछ सुझाव अपने प्रतिरक्षा मन्त्री के सामने रखता हूँ आपके द्वारा ।

हमारे राष्ट्र का जो बजट है, इस बजट का कम से कम 60 परसेण्ट सेना के लिये होना चाहिये । आज हमारे राष्ट्र के सामने जो अवस्था है, वह इस बात का तकाजा करती है कि हम अपनी सेना की इतनी वृद्धि करें कि हमारी स्टैंडिंग सेना कम से कम 50 लाख तक पहुँच जाय और साथ में हमें तमाम नवीन अस्त्रों और शस्त्रों के निर्माण के लिये, जिनका आज कल प्रयोग होता है, स्वयं यत्न करना चाहिये । हमारी आइनेन्स फैक्टरीज में उत्पादन का जो कार्य चल रहा है, वह अधिक से अधिक बढ़ाना चाहिये । हमारे पास हर तरह के अस्त्र मौजूद होने चाहियें । जिन आइयों ने महाभारत और रामायण को पढ़ा है, वे जानते हैं कि हमारे यहां प्राचीन काल में 150 प्रकार के अस्त्र-शस्त्रों का वर्णन मिलता है । अस्त्र वे होते हैं जो छोड़े जाते थे और शस्त्र वे होते हैं, जिनको हाथ में लेकर लड़ा जाता है, ब्रह्मास्त्र जैसे हमारे यहां अनेकों प्रकार के अस्त्र होते थे । इसलिये जब तक हम इनका निर्माण अपने यहां नहीं करेंगे, तब तक हम राष्ट्र की रक्षा करने में समर्थ नहीं हो सकेंगे ।

दूसरी बात मुझे यह निवेदन करनी है कि हमारी आइनेन्स फैक्टरीज में हमारे सैनिकों का बहुत कुछ आधार होना चाहिये क्योंकि वे अनुभवी होते हैं । जितने भी कार्य हमारे यहां चल रहे हैं, उनमें सैनिकों को हमें बराबर स्थान देना चाहिये, जिससे कि वे निर्माण के कार्यों में अपने अनुभव के आधार पर पूरा सहयोग दे सकें ।

हमारे ऊपर रक्षा का भार दो प्रकार से है, एक भीतरी और दूसरा बाहरी । जहां तक बाहरी शत्रु का सम्बन्ध है, वह हमें बिल्कुल चिन्ताई पड़ता है, हमारे सामने है, उससे हमें

टक्कर लेनी है, लेकिन इनके धलावा कुछ हमारे भीतरी शत्रु भी हैं जो देश के धन्दर तोड़ फोड़ का कार्य करते हैं और शत्रु से सम्पर्क भावना बढ़ाते हैं। इस प्रकार की चीजें आज देश में चल रही हैं। हमें दोनों तरफ ध्यान रखना चाहिये कि राष्ट्र के धन्दर ऐसे लोग किसी प्रकार का विप्लव खड़ा न कर दें, जिससे हमारे राष्ट्र की शक्ति क्षीण होने लगे। बाहर के लिये आपने स्वयं अनुभव कर लिया है कि हमारे सैनिकों ने कितना बड़ा बलिदान किया है। मैं चूँकि स्वयं सैनिक परिवार से सम्बन्ध रखता हूँ, इस नाते बहुत सी बातें मेरे सामने आईं। जब ताशकन्द में यह कहा गया कि हमारी सेनाओं 5 घण्टा के स्थान पर लौट आयें, उस दिन आप यह सब मानिये कि सैनिकों ने शोक दिवस मनाया था। वह बिल्कुल नहीं चाहते थे कि जब यह हमारा क्षेप है, उससे हम वापस हटें, इससे बढ़ कर और कोई दुर्घटना नहीं हो सकती। साथ में यहाँ अभी श्री काशीराम जी ने कहा था, मुझे कोई जाति विशेष या मत विशेष से मतलब नहीं है, लेकिन मैं यह अवश्य कहूँगा कि जो परिवार सैनिक परम्परा में रहते आये हैं, वे ही अच्छे जवान दे सकते हैं, जिनकी सात-सात और दस-दस पीढ़ियाँ दुकानदारी करती आई हैं, वे कैसे अच्छे सैनिक दे सकते हैं? जो बराबर सेना में रहते आये हैं, बराबर परम्परा से, पीढ़ी दर पीढ़ी सैनिक रहे हैं, उन्हीं परिवारों के लोग बढ़िया सैनिक होते हैं।

श्री इयामलाख सर्राफ (जम्मु तथा काश्मीर) : अगर कोई अच्छा हो तो ले लिया जाये।

श्री जगदेव सिंह सिद्धान्ती : हाँ, ठीक है।

श्री त्यागी (देहरादून) : हरयाणा के।

श्री जगदेव सिंह सिद्धान्ती : हरयाणा तो अब्बल नम्बर है ही, हरयाणा के 60 हजार जवान हुसैनीवाला तक बढ़े रहे, इसमें कोई सन्देह की बात नहीं है। मैंने प्रतिरक्षा से भी इसके बारे में निवेदन किया था,

यह हंसी की बात नहीं है, मार्शल रेस का अभिप्राय ही यही है, और उन्होंने यह कहा था कि वह इसको एप्रोशियेट करते हैं, यह ठीक बात है। जब एक धन्धा कोई धादमी नहीं करता, तो वह कैसे अच्छा सैनिक बन सकता है? इसलिये सैनिकों के लिये बड़ा आवश्यक है कि वे सैनिक परिवारों से भरती किये जायें।

मैं माननीय रक्षा मन्त्री जी का ध्यान रिजर्व फारसेड की तरफ दिलाना चाहता हूँ। उसके धन्दर बड़ी प्रश्न यह आती है कि जब उनको काम से हटा दिया जाता है और जब वे गांव में भेज दिये जाते हैं, तो वहाँ पर उनको कोई धन्धा नहीं मिल पाता। इसलिये मैं यह निवेदन करूँगा कि यद्यपि आपकी रिपोर्ट देखने से पता चलता है कि सैनिकों के लिये आपने बहुत प्रोत्साहन दिया है, यहाँ मैं अपना सिर झुकाता हूँ क्योंकि यह मानने की बात है। लेकिन फिर भी इस प्रकार की प्रबन्धा है कि जैसे इम्प्लायमेंट एक्सचेंज में उनके नाम जाते हैं, वहाँ पर इस प्रकार के लोग बैठे हुए हैं जो उनको प्रोत्साहन नहीं देते। देहात में इस तरह की बातें होती हैं, हमारे प्रतिरक्षा मन्त्री जी आवेश देते हैं, बड़ा अच्छा आवेश देते हैं कि इनको प्रोत्साहन दिया जाय, लेकिन वहाँ पर इस प्रकार के लोग बैठे हुए हैं जो इस तरह कोई ध्यान नहीं देते। सरकार को इस तरह ध्यान देना चाहिये ताकि उन लोगों को सहायता मिल सके।

मैं अभी हाल में भेट गया था। वहाँ हमने ट्रेनिंग सेक्टर देखा। वहाँ पर एक चीज यह है, माननीय रक्षा मन्त्री जी मेरी तरफ ध्यान दीजिये, उस ट्रेनिंग सेक्टर के धन्दर बहुत अच्छा काम हो रहा है लेकिन वहाँ पर कुछ विभाग ऐसे हैं, जैसे म्यूल-कोर, इसमें उन बच्चों को न दिन में छुट्टी मिलती है और न रात में छुट्टी मिलती है। पहले वे अपना काम करें और फिर बच्चों का काम करें, इसलिये मैं सुझाव देना चाहता हूँ कि

[श्री जगदेव सिंह सिद्धन्ती]

वहाँ पर दूसरे जवानों को भी लगाना चाहिये जिससे उनको भी भ्रवकाश मिल सके ।

कमीशन के बारे में मैं बराबर निवेदन करता आया हूँ कई साल से । अगर आप डाइरेक्ट कमीशन देते हैं तो दीजिये, लेकिन कम से कम उनको पांच साल तक सिपाहियों के साथ रहना चाहिये, जिससे वे सिपाहियों की दशा को अनुभव कर सकें कि उनको क्या क्या कष्ट होते हैं । उनमें से अगर आदमी आता है तो उनके बारे में उसको मालूम होता है, लेकिन डाइरेक्ट कमीशन देने से जवानों के रहन-सहन का उसको कोई पता नहीं होता है, ऐसा आदमी तो फिर जब लड़ाई का मौका आयेगा तो अस्पताल में ही नजर आयेगा ।

मेरी एक प्रार्थना यह है कि जो चाकू आऊँ दी आर्मी स्टाफ है, थल सेना का जो स्थान है, आप उनके जो जैनरल आफिसर कमांडिंग बनाते हैं, तो उस पद पर इंजिनियरिंग लाइन या ट्रांसपोर्ट लाइन, इधर उधर से प्रमोशन पा कर जैनरल के पद पर लीग पहुँच जाते हैं । कृपा कर ऐसे लोगों को उस पद पर न लाइये । जिन को आर्मी का पता है, जो एयर-फोर्स में हैं उन को एयर फोर्स में लाइये, जो ट्रांसपोर्ट में योग्य हैं, इन्जीनियरिंग में योग्य है, उन को उसी काम पर लाइये, लेकिन थल सेना का जैनरल आफिसर कमाण्ड का जो पद है, उस पर ऐसे लोगों को लाना चाहिये, जो इन कामों को जानते हों ।

रक्षा फण्ड के बारे में मैं कहना चाहता हूँ कि मंत्री महोदय ध्यान रखें और जो पसा आया है उस का ठीक उपयोग करें । हमारे प्रधान मंत्री जी ने "जय जवान, जय किसान" का नारा दिया था । यह एक ही बात है । जो जवान देता है वह किसान ही देता है । ये चांदनी चाँक वाले नहीं देते

हैं । रक्षा फण्ड में भी देहात के लोगों ने, किसानों ने आप को भरपूर धन दिया है, बुला बुला कर धन दिया है । अभी हम गए थे जिला मेरठ में एक जगह पर । हम जिस गांव में गए थे उसके पास वाले गांव तक के लोगों ने हमें बुलाया और बुला कर साढ़े तीन हजार रुपया भेंट किया और कहा कि माननीय लाल बहादुर शास्त्री जी को स्वयं दे कर आना, कभी इधर उधर मत दे देना । यह भावना है देहात के लोगों में । मैं कहना चाहता हूँ कि जो हमारे भाई व्यापारी हैं, बड़े बड़े या छोटे छोटे व्यापारी या दुकानदार हैं वे कम से कम धन तो दें रक्षा फण्ड में ताकि हथियारों का संग्रह किया जा सके तथा और चीजें ली जा सकें । हथियार चलाना तो उन के बस की बात नहीं है । लेकिन इतना तो उन के बस में है कि हथियार चलाने वाले जवानों के लिए वे बराबर धन देते चले जायें ।

सैनिकों के लिए आप ने नियम बना रखे हैं । लेकिन जब उन को नौकरी देने का सवाल आए तो आप को चाहिए कि आप सैनिकों को प्राथमिकता दें । किसी भी महकमे की बात हो जिन को आप योग्य समझें उन को आप प्रथम स्थान दें । उन को आप कहें कि यह उन के लिए स्थान है और वे उस को पा कर भागे बड़ सकते हैं ।

मैंने जैसे पहले कहा है आप के पास पचास लाख की सेना होनी चाहिये । पचास लाख की आप के पास स्टैंडिंग आर्मी होनी चाहिये । इसके बिना आज राष्ट्र का काम नहीं चल सकता है । तीनों प्रकार के सैनिक इस में होंगे । इस बार हम ने डोगराई के मोर्चे पर जा कर अपने जवानों के बड़े

हुए हीसले देबे हैं। उन के खुले हुए चेहरे थे। मैं जब वहां गया तो मैंने पूछ लिया कि यहां कोई हरयाणा का जवान भी है? एक घफसर घाया घीर घा कर उस ने मुझे सैल्यूट किया घीर कहा मैं हूँ। मैंने उससे कहा कि कुछ कहना है। उसने कहा कि यह कह देना कि हम अपनी माता के दूध को यों ही नहीं जाने दगे। इसी प्रकार से घीर भी जहां जहां हम गए हमारे जवानों ने यही उत्तर हम को दिया। वे कहने लगे कि हम बराबर तैयार हैं। हम को पाकिस्तान का बिल्कुल भरोसा नहीं करना चाहिये। पाकिस्तान के ऊपर भरोसा करना हमारे लिए भयंकर सिद्ध होगा। अगर तिलों में घ्राप अपने हाथ को तेल लगा कर डालें घीर जितने तिल आपके हाथ पर लग जायें उतनी बार भी घ्राप पाकिस्तान का भरोसा मत करो। तेल में हाथ दे कर फिर तिलों में दे दो घीर जितने तिल हाथ पर लगते जाएं उतनी बार भी पाकिस्तान का भरोसा मत करो। यह कहा गया है कि शत्रु को जीत लेना धर्म है घीर शत्रु से हार खा जाना अधर्म है। यही हमारे राष्ट्र का धर्म है कि जैसे हो शत्रु को कुचल दो बिल्कुल उस के ऊपर घ्राप को रहक नहीं करना चाहिये। हमारा इतिहास बताता है कि जब जब हम ने इस तरह की भूल की है तब तब हमारे साथ यह दुष्मा है।

अन्त में मैं यही कहना चाहता हूँ कि सेना को जितना घ्राप बलशाली बनायेंगे उतना ही राष्ट्र का भला होगा।

Shri Ranga (Chittoor): Sir, we are all unanimous in paying our tributes to the Defence Forces of our country for the courage, self-sacrifice, patriotism and efficient service that they have displayed during the last struggle into which we were forced by the Pakistani infiltrators and wrong

leadership on their side. At the same time, let us also express our gratitude and admiration to the people of Punjab, Jammu and Kashmir and Rajasthan who have risen to the occasion and stood by our troops, making all the sacrifices that became necessary and gave a very good account of themselves indeed. They have thus set an example to all the citizens of the country how to behave during such a national emergency.

We are glad that this Tashkent agreement came to be achieved. We are certainly keen and sincere—I am glad the Government also seems to be equally keen and sincere on their part—to implement it. The other side, it may be true, are trigger-happy. But here is something which is binding on both of us as a matter of honour, and in the wide view of all the nations of the world, especially the two greatest nations USSR and USA, this agreement has been reached. Therefore, it will be possible for us to hold up this treaty whenever they begin to go back to their earlier, bad habits.

Having said that, I would like to express my dissatisfaction at what my hon. friend, the Minister for Defence Production, said yesterday in regard to those two factories which had not been started. He wanted us to be satisfied with the assurance that the production to be developed from those two factories would be developed from one of the MIG factories.

Shri A. M. Thomas: I did not say that.

Shri Ranga: Kindly consult your own speech. If he has not said it, so much the better. Before it is too long, we want the government to build those two factories as soon as possible to strengthen our defences.

I would like to repeat my earlier suggestion that it is high time we established a separate army for all our border areas and called it the Himalayan Army. We should give it a special status, so that the additional salaries, allowances, leave, housing, ration and other facilities which have to be given to them need not be considered to be any kind of

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discrimination as against all other sections of our defence forces. Let us treat them as a separate wing of our defence forces and give them the necessary leadership, training and other facilities. It must be such that from all over India our educated young men, including technically educated young men, will be willing to compete one with the other to join it and face the rigours of harsh living in the Himalayan altitude when they are employed in this army.

A part of our army will have to be always kept along the borders—Punjab, Kashmir and Rajasthan borders, and Assam border also. All these people will also have to be given much better facilities than at present.

There is need to constitute a parliamentary committee or a special pay commission to study and report upon the pay scales, allowances and other facilities for different categories of jawans upto the junior non-commissioned officers level. It is high time this was done. When Mr. Tyagi was in charge, some effort was made to improve their position. Other Ministers said they had tried to improve their position, but even now I do not think sufficient facilities are provided for them at all. Therefore, I want this commission to be appointed as soon as possible, so that they would all be assured that their special needs would be attended to by the Government.

I would like to detail a few of the needs. There is need for increasing the daily allowance of these jawans, raising the annual increments of pay for jawans, chowkidars, sappers and miners and civilian sections of the defence forces also; there is need for providing family accommodation for jawans and officers as early as possible. Something is being done, but more remains to be done specially for the jawans. There is need for improving the facilities for promo-

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tion on an impartial, non-communal basis. Government knows what is happening today and how much dissatisfaction there is in regard to this matter. This demand also has got to be looked into. There is need for enhancing the amount to be reserved for jawans' families and to give compensation to dependants of deceased personnel; need to enhance pension scales for jawans and other armed personnel; need to merge the ration allowance into pay for calculation of pensions. Then there is, reservation of some seats in all technical institutes and colleges for the children of defence personnel; the conduct of a survey of unemployed ex-service men and improving rehabilitation and re-settlement facilities available for them; to provide representation for them in the concerned study committees to bring about uniformity in the additional socio-economic facilities such as housing, granting of government lands and other things; to rehabilitate those who have been discharged on medical grounds; granting of government lands; providing subsidies for wells, manures, seeds etc., among all State programmes and so on. As was rightly pointed out by my hon. friend, Shri Sidhanti, most of the people come from rural areas. It is no good granting them some small pieces of land if these additional facilities are also not provided. Then, there is need to start more sainik schools and increase the recruitment centres for all schools at all eastern, southern and western States to bring them on a par with North India.

I would like to caution the Government in regard to their recruitment policy. Even at the highest ranks it is not always safe to allow the present position to continue. Too much of dependence on certain areas only is not correct. We do not want anything to be reduced there, but so much more has got to be done in regard to other areas also. It would be possible for

the Government to make all these concessions and develop the defence forces only when they have plenty of money. Parliament has been unanimous and enthusiastic in granting money to the extent of Rs. 900 crores. We are asking for economy cut in regard to civil expenditure. Just as the Government provides for expenditure, they should also provide the necessary staff, necessary cells in every one of their departments in the defence administration whose duty it would be to see that the maximum possible economy is effected at the stage of making up their demands, at the stage of spending them and also examining and seeing that no wastage is incurred.

If this effort is made simultaneously with the other effort of building up our own defence forces, I am sure it would be possible for the Government to save easily Rs. 100 crores and that Rs. 100 crores can be utilised for providing all these additional facilities for the existing defence forces and also to provide for additional ordnance factories.

Lastly, it is high time that my hon. friend, the Minister of Defence would begin to give us periodically reports about the manner in which the recommendations of General Henderson-Brookes are being implemented on the borders. We have not had any report at all. I was expecting that a report would be submitted. I at least expected that there would be a separate chapter in this annual report. But it is not provided there. Therefore, I want that they should look into this matter especially in regard to the strategic areas.

I am very glad, my hon. friend, the other day, was cautious enough to say that there are certain aspects of defence which have to be answered only by the Minister of Foreign Affairs. Similarly, there are certain aspects of foreign affairs which are within the special province of the Defence Minister. That is in regard to the stren-

gthening of our border defences especially in Assam, on the Pakistan borders, here from Rajasthan right up to the Himalayas. The eastern border especially has been neglected so far as communications are concerned. Therefore, I hope my hon. friend will pay attention to these things that the country places before him.

Mr. Deputy-Speaker: The hon. Defence Minister.

Shri Sham Lal Saraf: Sir, the hon. Speaker said that the Minister of Defence would be called at 3-15.

Shri Y. B. Chavan: No, at 2-45.

Shri Narendra Singh Mabida (Anand): Sir, I have sent in my name. But I have not been called. Last time also this happened

Mr. Deputy-Speaker: I am sorry—the Defence Minister.

श्री शिव नारायण : भाज हिमालय की चोटी से लेकर सारे देश में जो जासूस घूम रहे हैं उन के बारे में प्राप कुछ जवाब दें ।

Shri Y. B. Chavan: Sir, I will answer the question raised by the hon. Member, Shri Sheo Narain also (*Interruptions*).

Mr. Deputy-Speaker, I must express my gratitude to the hon. Members who participated in this debate in a constructive way and I am sure the way the defence debate was conducted here is certainly a tribute to the Parliament and a tribute to the armed forces too. I join all the hon. Members who have paid tribute to the valiant armed forces of this country who stood the test of the time last year when they had to face the Pakistani aggression.

Sir, 1965 will go down in the history as a critical year which provided an opportunity for the armed forces to face the crisis (*Interruption*). And, it would certainly go down in the history in a glorious way. It also provided a test for the political leadership of this country, and here I must, in all humility and gratefulness, make a mention of our departed leader, Shri

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Lal Bahadur Shastri, who provided that necessary determined leadership to the country faced with crisis.

As far as the debate is concerned, I would certainly go to some of the detailed points a little later, but I must say the context in which the debate has taken place is certainly somewhat significant. I have been replying to the defence debate for the last four years. This is the fourth occasion when I am standing in this hon. House to meet some of the arguments and explain the defence policy of this Government. This year the context is somewhat different. In the first place, there is the atmosphere of confidence in the armed forces. Both the army and the air force had to face difficult times, but the valiant manner in which they gave account of themselves is certainly a tribute to them. Certainly it was an opportunity for them too.

Looking back to the development of the defence forces in the last 18 or 19 years, normally we had to depend upon the experience of the Second World War and the knowledge of wars fought in history in different parts of the world. This certainly was an occasion to draw our own lessons in the terrain of our own country and a country which is nearer to us. As one of the hon. Members, Shri Indrajit Gupta, asked yesterday, have we availed of this opportunity to learn lessons out of this experience? I would like to assure the hon. House that this opportunity has been well availed of by the armed forces and we have learnt our lessons.

But we have certainly tested our army leadership, we have tested our equipments, we have tested our leadership, we have tested our training methods. And, generally, I should say, our training methods have stood the test of the time. That certainly has strengthened our confidence in our training methods as well. At the same time, I must say, we

certainly found certain deficiencies. It will be wrong for me not to mention that we did find some deficiencies and we will certainly try to remedy those deficiencies in times to come. This is going to be a continuing experience and a continuing process of learning things.

The other thing, which is very important and which has certainly some sort of long-term bearing on our plans and thinking in this matter, is where we had to face certain political attitudes of friendly countries during this crisis.

When the aids were stopped or suspended, naturally we had to think as to what should be our attitude in this matter. I must say that some of the hon. Members did make a mention that if the aid had stopped and war had continued we would have had to stop fighting within a few weeks possibly. Possibly they are misinformed about the strength of our country. I do not say that we would have been able to fight indefinitely in all the sectors, but the policy that we have adopted in this country in defence production and the building up of industry in our own country has certainly given us some basic strength which would have helped this country to carry on this struggle, if called upon to do so.

But one lesson we have learnt, and I think that will be a permanent lesson for this country. As far as defence production is concerned, as far as production of weapons and necessary equipments is concerned, ultimately we will have to depend on ourselves and nobody else. Therefore, the strategy of production, which is part of the general defence strategy in our country, which was laid down before, has been vindicated by our experience. I know that it is very easily said than done that we must be self-reliant.

Self-reliance has been accepted. But, at the same time, we ought to think about modernisation of the

weapon system, standardisation of the weapon system. Some of these catch words are very easily and very frequently used in this debate. Some hon. Members say that we are still having a *khichri* of different types of aeroplanes. I must admit it; yes, it is true. But I do not see any other alternative to this. Really speaking, the principle of standardisation can be practised and implemented only if you are self-reliant in the field of production, you can produce what you want, you can produce what you need and what you require. If you want to standardise a particular weapon system in a certain manner, then you must be in a position to produce all those elements in your own country. Therefore, modernisation and standardisation ultimately depend upon the diversification of the industrial and further modernisation of the industrial base in this country. The aeronautics industry in our country is still in its infancy. We have to develop it.

May I say why we have got different types of planes? This vast country has got to be defended in different sectors. The terrain is different, the climate is different and the problems of defence are different. When you take into account these different problems, the roles differ and when the roles differ the planes have to be different. A variety of planes have to be introduced. Even in the case of transport aeroplanes—I do not go into fighter planes—the type of aircraft that you would need for transport purposes in Ladakh will not necessarily be the type of transport aircraft that you would require in Rajasthan, for example, or possibly it may not be the same type of aeroplane that will be used in the hilly terrain of NEFA for example. Indeed, the roles differ and, therefore, the types of planes will have to be different.

Then again, some hon. Members have referred to the frigate that we are building at Mazagoan Docks and MIGs that we are producing with Russian collaboration and said that they are going to be obsolete by the

time they are ready. I must say that they are misinformed about it. Of course, what they basically think is right. Technological development is proceeding so fast in the world that any new development in the manufacture of aeroplanes by the time it is incorporated and the plane reaches the production level, it becomes obsolete in the sense that somebody else has gone ahead. In that sense, yes, we may be lagging behind. But we have to accept that modernisation of planes in this country has ultimately to be judged by our own requirements in this country. Therefore, the MIG 21 that we are producing in this country is going to stay in the seventies in this country. I have no doubt about it. By that time, somebody may produce Mach-3 or Mach-3 plus, but the type of aircraft we are producing, MIG 21, I have no doubt will remain in this country for the purpose for which we produce it for at least a decade. I say that it will remain in use in the seventies in this country.

So, in the case of frigates too. It is true that at the rate at which we are going, the first frigate will be in our hands sometimes in 1970 or 1971. While deciding to go in for this type of frigate we have taken into account the type of technological development that is going on in this particular line and how long this will be able to do the necessary service to our Navy. I have no doubt that these frigates will also remain in service in the seventies. What will be the requirements in eighties will depend on what developments take place in seventies.

The weapon system also changes over a period of time. We find from the different forces in the world, in different countries, that there is some sort of change in the weapon system practically every ten years, and to establish that change in the weapon system takes further time. People sometimes feel or ask why is it that we are not buying or getting these things. I would like the hon. House to recognise one basic fact. The sophisticated weapons required for the defence forces are not just available

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anywhere in the market. Even if you have got the necessary foreign exchange you just do not go and purchase these things in the market. You do not just go and take them off the shelves of those countries. There are certain political aspects that are taken into account before deciding whether to give those equipments or not. It is not enough that you ask for it, it is not enough that you have got the capacity to purchase it; it is necessary that the other party must be willing to give it to you. Therefore, while talking of these equipments and modernisation all these political factors have also to be taken into account. After the experience of the last war, it is not enough that the army alone becomes realistic in these matters. I would like this House also to be a little more realistic in these matters. We must know what is feasible, what is possible and what is necessary.

All these things have to be taken into account while offering suggestions or offering criticisms. Criticisms are welcome. Looking at all these factors and the steps that we have taken for the last two or three years—while I do not want to create a false sense of security, at the same time, I do not want to create a false sense of panic either in this House—realistically speaking I should say that we have added to the striking capacity of the air force, and we have added some more fire power, striking power in the different branches of the army also. And if the army is again called upon to face any aggression from whichever side, I have no doubt in my mind that it will again repeat and give a good account of itself.

Sir, I would just like to give a sort of analysis of the defence budget. I am sorry, we could not give these in the Report itself. We ought to have given them in the Report. I accept some of the criticisms made by the hon. Member, Shri Nath Pai. It sometimes happens that we become conscious of some of the difficulties when some fresh mind is applied to the problem. Being 24 hours in it we sometimes do not see some simple

mistakes. We will try to give this analysis next year.

There are two aspects of the defence budget. If you look at the total figure for 1966-67, it is Rs. 918 crores. If you go by the services, the army's requirements would be about Rs. 600 crores, Navy's about Rs. 30 crores and Air Force's about Rs. 144 crores; non-effective, that is, pensions etc. about 23 crores, making in all Rs. 797 crores. The capital outlay on defence comes to about Rs. 121 crores. This is the Service-wise distribution of expenditure. But if you go and combine all the three services together, according to the different types of requirements—I have got this analysis made and it comes to this:—the expenditure on pay and allowances for all the three services comes to about Rs. 253 crores; rations, which is in addition to the pensions etc., cash allowances that are made, rations etc. come to about Rs. 64 crores. Clothing and fuel, not the fuel for transport purposes, comes to about Rs. 9 crores. These are the items of the general recurring expenditure.

15 hrs.

The other amenities—domestic accommodation, medical services, pension and miscellaneous amenities—come to about Rs. 75 crores, of which I must say it is rather difficult to classify the medical services because the medical service is not really an amenity as such; it is also necessary to keep the armed forces fighting fit. So, this is not purely an amenity but it is also a service requirement as such.

The expenditure on movement, which is necessary for development as also for training purposes, comes to about Rs. 57 crores. In this, supplies which is a more important thing, capital investment, plant and machinery for factories etc. comes to about Rs. 294 crores. Supplies, that is, equipment, necessary machinery for production etc., comes to about Rs. 294 crores.

So, if you see, generally pay and allowances, rations, clothing come

roughly to one-third and supplies, that is, capital investment for equipment, comes to one-third.

Shri Indrajit Gupta (Calcutta South West): What about research and development? Nowhere.

Shri Y. B. Chavan: Research and development and inspection comes to Rs. 19 crores. I know, it is a small amount; it works out to a very small percentage of the total expenditure, but there again there is no unwillingness on the part of Government to offer money. In the case of scientific development and reasearch work it is not merely the money that helps. We must develop gradually the capacity to absorb the expenditure also. Sanctioning money and merely building new buildings for research work is not research expenditure. You must have the necessary technical personnel and we must also provide them the necessary technical development to make use of those funds. I would like hon. Member, Shri Indrajit Gupta, who offered this criticism to find out whether there is that healthy growth in this particular expenditure or not, whether we had reached a stage where we are not giving the additional amount that is required or whether they are growing. The growth, will have to be very gradual; otherwise, it cannot be a growth, it will be something wrong. So, this expenditure is gradually growing. We are taking more and more projects and more and more important propositions for research work. Personally I have reason to believe and to be satisfied that there is that natural rate of growth in development and research work.

Maintenance of installations is Rs. 38 crores and capital works—new construction of airfields, dockyards, factories, depots etc.—is about Rs 93 crores. I am giving this general expenditure for the information of the House so that they can know what exactly is the composition of the expenditure of the Defence Budget; not merely on the manpower.

Really speaking, normally in most of the modern armies, if you see the

modern armies of the more advanced countris, the expenditure on supplies is bigger. That is how they become more modernised and I find, in our own expenditure also, there is that trend, namely, that the expenditure on equipment and supplies is growing. This is a sign that the army is becoming a little more advanced, more modernised, more mecanised, more scientifically thought of and organised. That is one point that I am trying to make. My purpose in giving this analysis of the expenditure is to emphasize this one particular aspect of the problem.

Having said so much I would like to go now to some of the criticism that was offered. That is very welcome criticism because that provides me an opportunity to explain the Government's point of view in this particular matter. One of the very constructive speeches I heard yesterday was from the hon. Members, Shri Krishnapal Singh, and Shri Indrajit Gupta. I remember to have replied to some of the points that they have made in my previous speeches also, but repetition is sometimes good for my purpose or possibly for those who have made this criticism.

The point made was that there should be a unified command. People think on these lines because they have heard that a unified command is introduced in the UK, by the recent reforms that they have introduced in their administrative matters. Maybe, it is accepted by some other so-called advanced countries.

Shri Krishnapal Singh (Jalesar): USA also.

Shri Y. B. Chavan: Our own experience shows—at least I can go by my own personal experience in this matter—that we have not yet reached in this country a stage when we can have the luxury of imitating some other country in this particular matter. In those countries all the three services are developed in a balanced manner. There is some sort of balanced deve-

[Shri Y. B. Chavan]

lopment of all the three services—Army, Air Force and Navy—in those countries and perhaps it would be good to have one person selected from any service and to make him the Chief of the Defence Staff and leave the matter entirely to him.

Political conditions also differ from country to country. In our own country it is a patent fact that all the three services have not yet reached an equal stage of development. The Army is the oldest service—naturally, it has to be the oldest service, because traditionally it was the army that was considered to be the real armed forces. Our Air Force is a recent service, but I must say that it has made very rapid growth and it has justified its growth also in the last 16 years. The Navy, though it is an old service, is still lagging in its growth. I was very happy yesterday and today when I heard very able speeches from two hon. Members who advocated the cause of the Navy. I was happy that there was somebody to look after the Navy in this House. I will come back to the question of the Navy again.

I am only mentioning that the development of the three services is rather in an unbalanced way and, therefore, this idea of a unified command is something which we cannot just think of now and, maybe, for a few years more. If from the development point of view and also political considerations we can reach this stage, possibly we can think of it.

At the present moment are we handicapped because there is no unified command? That is another aspect which has to be thought of. Is there any handicap in carrying out the defence policy only because there is no unified command? The highest technical advisory body that the Government has, is the Chiefs of Staff Committee which is presided over by the seniormost member of the service. At present the Chief of the

Army Staff is the seniormost member who presides over the Chiefs of Staff Committee which advises both the Defence Minister and the Emergency Committee of the Cabinet. It is also serviced by other sub-committees and expert committees. It is not just in an academic manner but we have seen the functioning of these bodies in the crisis of the last war and I must say that it has worked well. If the experience is some test, then I must say that I do not think that at the present moment, not only at the present moment but under the present circumstances, any change in the present set-up is called for.

The other point that the hon. Member made was about the intelligence system and equipment etc. Intelligence is very often discussed in this honourable House and from time to time I have had occasion to give some of the explanations. As I said, certainly there is an improvement in the intelligence work and in the intelligence system; but I can say that as we do in the case of other equipment and other services, the intelligence system also is a very delicate instrument and it takes a long time to develop. I cannot say that I am hundred per cent satisfied with what we have done. It will be a dishonest statement to make to this honourable House; but I can only say that we are trying to find out what better methods we can introduce and how we can better or improve our intelligence system. In the light of the experience that we had in the 1962 campaign and in the light of the experience that we had in the 1965 campaign, we are certainly taking some steps. I hope if we pursue this matter with the same energy and vitality that we have been showing during the last three years, probably we may reach a stage, not in the far instant future, when we can say that we have got certainly a foolproof Intelligence organisation in our country. But I

must say we have to be very watchful and careful in this particular aspect to develop this Intelligence system.

The other point that the hon. Member, Shri Krishnapal Singh, made was that there were a number of more casualties. I should say 'yes'. But when we use the word 'more' or 'less', it is always a comparative statement. When this statement was made, I tried to find out what it was being compared with. I find that these comparisons are made with figures and percentages arrived at during the Second World War. The Second World War was fought for long four to five years. It was a prolonged war consisting of battles in different parts of the world under different conditions. Those figures and those percentages are now being compared with the war which was fought very intensely in 20 to 22 days.

Shri Krishnapal Singh: I said, in proportion.

Shri Y. B. Chavan: I have got some study made of this and I can say, yes, certainly, as far as officers' death-rate is concerned, it is somewhat more. But that is the proof that our officers this time led the army. We had a feeling in previous times that we have got the officers' cadre but ultimately it is the army who do the job. It is the officers who make the army. This is the proof of the capacity of the officers to lead the army in difficult times and the youngmen of this country who offered themselves as their career for army commissions, etc. They did a marvellous job and you and I have every right to be proud of this. I do not want to burden this House with all the details of percentages and other things. The rate of recovery in the hospitals, the rate of invalidment, all these things, are being looked into. We find that we have certainly greater percentages even when compared to the Second World War. Let us not forget again that

this 22-days war was not fought in that sort of a luxury, fight for two hours and rest for four hours. It was an intense fight on all fronts day and night. It was a sort of continuous war. Therefore, some casualties are there, more casualties perhaps—I do not want to hide that fact because it is there. I thought an impression will be created as to whether there was any weakness for casualties. But I should say that there was an attitude to sacrifice and to fight valiantly.

Now, I would like to go to the question that was raised by Shri Indrajit Gupta. He had mentioned about the use of army in aid of civil authorities.

Shri S. M. Banerjee: You better don't touch this point.

Shri Y. B. Chavan: I am not trying to refer to it in a controversial way. I can assure you of that.

It is on very rare occasions that this is being done. It is a painful duty for me if we have to agree to do that. Normally, the army is to be used against the enemy. But I would also, at the same time, say that civil authorities consist not only of Government but the civil authorities consist of the leaders of civil political parties too. It is the responsibility of both these forces. I am not talking in a party spirit....

श्री जयू लिवडे (मुंजर) : "एबारिटीज" में राजनीतिक दलों के नेता कैसे आ गए ?

Shri Y. B. Chavan: Ultimately, even those who are in Opposition are potential governments. What is the meaning of General Elections? It is an invitation by the ruling Party to the Opposition to defeat them. This is an invitation to them.

श्री जयू लिवडे : मगर इस वक्त तो विरोधी नेता सिविल एबारिटी नहीं हैं ।

Shri Y. B. Chavan: Of course, I know this point was raised in all sincerity and, therefore, I am, as a lover of democracy, raising this question. I can tell you I am the most unhappy person when the army has to be called to deal with our own people.

श्री यशु लिख्ते : मैं ने मंत्रों महोदय की बात सुनी है, लेकिन एयरफोर्स उसी को कहा जायेगा, जिस के हाथ में पुलिस हो, दमन के साधन हों ।

Shri Y. B. Chavan: It is the most unhappy task. It is a very painful duty but it is a duty ultimately. Certainly, you can have agitations by all means—it is your fundamental right; nobody can object to it—but let us observe the rules of the game, the game of running a democracy in this country. That is all I can say.

One or two other suggestions that were made were that we should not have any sort of complex as to from where we get the aid and that we should always have alternatives. As far as the aid is concerned, both in the economic field and in the military field, we are looking to all sides. We are not suffering from any complex in this matter. From wherever we can get the aid and whatever we can get from friendly countries, we are always willing to do that. We are not misguided and we have no complex in this particular matter.

I have referred to the question of R & D budget which was raised by my hon. friend Shri Indrajit Gupta. The question that was raised was about Navy. It is quite true that we have not been able to do as much as the hon. Members of this House wanted us to do. But I can tell them the general formula, the general timetable for building up the army, the navy and the air force. You can perhaps build an army within two years if you get the necessary equipment for it. You can build an air force within five years. In order to build your navy, you will have to think in

terms of decades. It is a very slow growth in the case of navy. I can tell the hon. House that we have certainly taken definite essential steps in this matter of acquiring more ships, of acquiring submarines and of building ships. But this is just the beginning. This is only the first step towards the second step and to a further step and further progress will take some time. The expenditure of this year does not reflect all the efforts that are made because that expenditure is spread over a longer period. So, the hon. Members may not be guided merely by this fact that the expenditure on navy has gone from Rs. 20 crores to Rs. 30 crores and, therefore, we are not doing anything. That is the easiest conclusion to reach and that will be misleading. I quite agree as I have myself said in this House that our navy consists of a large number of older ships and they need to be replaced. But here again we went on begging from different countries and we did not get what we wanted. It is not a question of unwillingness on our part. It is a question of making a systematic effort for a long time and that sustained effort is going to help to build the navy.

I must make a mention here that I am not trying to reply to every point that is made by the hon. Members here. I am only touching important points and some of the good suggestions that have been made. About other points that were made by individual hon. Members, as my usual practice is, I will try to communicate with them and tell them what steps we are taking and I will ask them also to further communicate with me. Now, I am only trying to meet some of the important points which affect the fundamental policy of Defence.

I heard with interest the speech of Dr. Ram Manohar Lohia. I am glad that he is present in this House. I am not trying to reply in the spirit of replying only. I try to be somewhat frank about it.

डा० राम मनोहर लोहिया (फर्क-खाबाद) : ज़रा धीर भागे बढ़ जाओ ।

Shri Y. B. Chavan: He is one of the farsighted minds of this hon. House, not only of this House but of the country. I have got all respects for him. I have looked to him as our leader in the 1942 days.

डा० राम मनोहर लोहिया : वह आज भी हमारे साथ आ जायें । इस से उन का भी भला होगा और हमारा भी भला होगा ।

Shri Y. B. Chavan: I am coming to that point.

Unfortunately my complaint is that—I would request his indulgence to take note of that—the farsighted mind is so much absorbed in itself that it does not take notice of other minds.—(Interruptions).

My point is this. Yesterday he made a very interesting speech which should catch very fine sentiments of patriotism. He says, "what is the function of a Minister; really speaking, the Chief of Staff can function; the President can give some signals from the Rashtrapati Bhavan and the Army and Air Force can go on". I am not arguing in a legalistic manner or in a constitutional manner. Really speaking, I understood what his implication was: are we making any effort in the political orientation of the Army; are we giving the necessary patriotic motivation to the Armed Forces? This is what I have understood him to have meant. He was not criticising a Defence Minister or he was not criticising the Cabinet system as such. His suggestion was: are we doing anything to give the necessary political motivation for the Army? In that context, he mentioned one very popular name, Jumbo Majumdar. It is a very respected name in the Air Force. I can tell the hon. Member that it is a very respected name. I was just discussing this with an Air Force officer this morning; he said that he was a very respected man; he was a very good pilot,

etc. He was a good pilot, but there were many other good pilots too; probably they did not meet Dr. Lohia.

डा० राम मनोहर लोहिया : वह अंग्रेजों से लड़ने के लिए तैयार था उस जमाने में । वह अद्वितीय आदमी था ।

श्री यशवन्त राव चव्हाण : मैंने माना है । वही मैं कह रहा हूँ ।

I like that man. I want to tell the hon. Member from my own personal experience that, when he was functioning as the leader of the 1942 movement, I was functioning as a worker, as a volunteer at the district level. I know some of those boys who worked with me then and who are now officers in the Air Force. What I am trying to say is that the hon. Member's categorical statement, the blanket statement that the Army of today is the same that was there eighteen years before, is fundamentally wrong.

डा० राम मनोहर लोहिया : कोई फर्क नहीं आया है, कोई फर्क नहीं हुआ है ।

उपाध्यक्ष भूहोदय : आइं, आइं ।

डा० राम मनोहर लोहिया : आप बतला दीजिये क्या फर्क हुआ है ।

श्री यशवन्त राव चव्हाण : कुछ फर्क नहीं होगा । आप आयेंगे मेरी जगह ।
..... (ब्यवधान) ।

It is not a question of my going away.

15.21 hrs.

[Mr. SPEAKER in the Chair]

डा० राम मनोहर लोहिया : मैं कैसे आ सकता हूँ ।

श्री यशवन्त राव चव्हाण : आप आयें मैं जाने के लिए तैयार हूँ ।

श्री जीर्ण (अलीगढ़) : बमार अंगी अंग्रेज भी नहीं लेता था, बमार अंगी को आप भी नहीं लेते हैं ।

डा० राम मनोहर लोहिया : कोई चमार भंगी रसोइयां नहीं है ।

Shri Y. B. Chavan: My only point was this. Maybe, it is the same; from the social angle, things have not changed. If that is the suggestion, I may accept it. But that is also a reflection not on the Army itself. Army again is a reflection of the country as a whole. Really speaking, the most important point, which Mr. Indrajit Gupta made yesterday was this: a new bond has been created between the Army and the country today. What does it mean? It means that the Armed Forces of this country have become the real representatives of the people. If there are certain deficiencies in the social life of this country, probably they are reflected in the Army, but the Army is not to be blamed for that. I can certainly assure the hon. Members that, in order to provide the necessary national orientation, the patriotic orientation—I cannot say political orientation because if I say political orientation and if I try to orient, I might try to do Congress orientation which is a bad thing today....

Shri Hari Vishnu Kamath: No party orientation.

Shri Y. B. Chavan: That is why I say national orientation, a patriotic orientation which is more essential....

Shri Hari Vishnu Kamath: We want that.

Shri Y. B. Chavan: I would like to assure this hon. House that the Army Headquarters, supported by the Government, have undertaken an intensive programme of providing this motivation and orientation. In what way those people who fought in the last war are less patriotic than the so-called other patriots of this country? They are equally patriotic. People do not easily go and give up their lives for the country in a way in which they did.

डा० राम मनोहर लोहिया : वह भी करते तो अच्छा होता ।

Shri Y. B. Chavan: As I said, I am not trying to reply in a controversial way. The hon. Member has made certain points and I thought that I must make my own points. Nothing more than that. We can still differ. I think we are in this hon. House because we differ.

डा० राम मनोहर लोहिया : क्या कह रहे हो । जरा सोच समझ कर बोलो क्या कहते हो ।

अध्यक्ष महोदय : इस तरह से कुछ नहीं हो सकता । कभी किसी वक्त हो गया यह दूसरी बात है ।

डा० राम मनोहर लोहिया : अपने मुंह से कह चुके हो कि अंग्रेज की लड़ाई हराम की थी अब उसे कह रहे हो कि हलाल की है । जरा सोच समझ कर बोला करो । हराम को हलाल कह रहे हो ।

Shri Y. B. Chavan: I have no capacity to convince. I am not trying to convince anybody. I am trying to put my point of view. (Interruptions).

डा० राम मनोहर लोहिया : कल उसे हराम कह रहे थे और आज हलाल कह रहे हो ।

There were other points made. Another good speech that I heard yesterday was that of Mr. Nath Pal. He made a mention about nuclear force. He used a very picturesque phrase, nuclear Brahmacharya. I do not want to go into the meaning of Brahmacharya and other things. I would generally mention that aspect. As far as China is concerned, I am coming to the immediate task of this country, the immediate threat the country has to face. What type of weapons we should have naturally depends ultimately on what is our assessment of the threat the country is going to face. Ultimately what you propose to do must have some relation to the troubles or threats you have to face in days to

come. I cannot say that there is no Chinese nuclear threat in a long range. It is there. But this question of nuclear threat has certainly some relationship with the world peace problem as a whole. It has also that angle; that dimension has to be taken note of. If I have to ask for funds as we are discussing Defence in this country. (*Interruptions*).

I am coming to the specific problem.

I have no doubt in my mind that the immediate and urgent threat to this country from the Chinese side is by the conventional weapons. That is the immediate threat. The urgent and realistic threat to this country from the Chinese side is of conventional weapons. Whatever resources we have must be used and utilised wisely. When I have an urgent and immediate threat from conventional weapons, how can I come to this hon. House and say, "well, spend your money in other fields". (*Interruptions*).

This is an important branch of science and we should see whether we are making efforts to build up the technical competence in this field. I must say that this country is very well aware of that. The Atomic energy Commission and other allied organisations are doing necessary researches in this field to build a technical competence in that branch of science.

Shri Hari Vishnu Kamath: It can be used for both peace and war.

Shri Y. B. Chavan: Naturally it has to be used for peaceful purposes. So there is no Brahmacharya as far as science is concerned. As far as the technical competence is concerned, as far as the knowledge in that field is concerned, it is being built up. I can humbly state that I have no doubt in my mind that the Government's policy about nuclear weapons is a wise policy, a correct

policy, a policy which we should honestly pursue. (*Interruptions*).

Shri U. M. Trivedi (Mandsaur): Do not put a dam on the progress.

Shri S. M. Banerjee: Because you are not a Brahmachari.

Shri Y. B. Chavan: I am sorry I am exceeding the time. I would mention the important points and conclude.

What is the present position that we are facing in this country? We had this conflict with Pakistan. Then, there was the Tashkent Declaration or the Tashkent agreement. There are certainly some conditions after the Tashkent Declaration. The Chinese threat also continues and continues in a rather more menacing way.

What is our assessment about Tashkent? We must look to some conditions before Tashkent. What had happened was that the relationship of Pakistan and India had become so tense that it had reached a stage when the Armed Forces of both the countries were fighting with each other. It had reached a point of no return in the relationship between both countries. Tashkent has given an opportunity to both the countries...

An. hon. Member: To return back.

Shr Y. B. Chavan:... to return back from the armed conflicts, an opportunity to keep up peaceful relationship. I have no doubt that if this opportunity is willy-nilly or deliberately thrown away by any country, the consequences of it on both the countries will be terrible, and I have no doubt about it. No country plans for war. I think in the modern world every country plans for peace but peace with preparedness. So, naturally, when this opportunity came, we had to accept the position.

But at the same time we cannot forget what is happening after Tashkent today. Certain new realities are

[Shri Y. B. Chavan]

appearing on the horizon. We know that China never liked Tashkent because Tashkent was a sort of reversal of the policy that they want to follow in the world, and particularly in this part of the world. If I may say so, the Tashkent Declaration was a sort of slap in their face. But today what we find is that they are trying to incite Pakistan. From the statements and speeches that we hear from some of the leaders of Pakistan, it seems that there is a growing element in Pakistan which does not like Tashkent.

Shri J. B. Kripalani (Amroha): It began with the signing of the Declaration.

Shri Y. B. Chavan: That may be so. The Chinese are, really speaking, trying to fish in troubled waters and trying to interfere on Kashmir which is entirely our own internal question.

An hon. Member: That is right.

Shri Y. B. Chavan: It is in the interests of Chinese policy to weaken the forces which led to Tashkent, and it is, therefore, that they are trying to weaken or trying to take away or persuade or tempt Pakistan away from Tashkent. I hope and trust that the Chinese do not succeed; I hope and trust that the Pakistani leadership sees the truth of the game and does not fall a victim to this thing, because peaceful relation between these two countries is in the interests of both the countries. What both the countries need is economic development. What both these countries need is the development of the human material in their countries, and this can be done only on the basis of peaceful relations between these two countries.

As far as we are concerned, I have no doubt in my mind that we want to stand steadfast to the Declaration of Tashkent.

Shri J. B. Kripalani: Whether they do or not.

Shri Y. B. Chavan: But I must say at the same time that we cannot be complacent; if there are any forces which are going to attempt to cow us down to any position, possibly, they are 'counting without the hosts' as they say. This country would not be forced into accepting any position which it cannot accept. That position will have to be maintained. But we shall have to keep in mind that the threat of the Chinese does continue, and it continues in a more menacing way, as I have said, because they are where they are, and their tendency to fish in troubled waters was repeated again in 1965 when the Pakistan aggression was on. They made a childish attempt at sending us an ultimatum, and a further childish effort to withdraw that ultimatum. The second attempt is going on at Rawalpindi today. It is a very tragic thing that the Chinese Armed Forces, the Chinese weapons and the Chinese tanks and the Chinese aeroplanes are paraded on the streets of Rawalpindi, but the comedy of the tragedy is that some of the American weapons which were used, and which were manufactured to contain the Chinese are also paraded along with them. Unfortunately, that is the comedy of the tragedy of it.

But, apart from that, we have to take a realistic picture of this thing, and quietly; I would request this House that after the experience of the last conflict with Pakistan, after the brave work that our soldiers did, after the confident and able manner in which our Army was led last time, we should watch these developments with wide 'awakeness', and I agree there. But we should not allow any excitement or any panic. We should behave as a great nation, a dignified nation and a powerful nation. That is the only request that I can make to this House.

Mr. Speaker: I shall now put the cut motions to vote.

All the cut motions were put and negatived.

Mr. Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the Order Paper be granted to the President to complete the sums necessary to defray the charges that will come in course of payment during the year ending 31st day of March, 1967, in respect of the Heads of Demands entered in the second column thereof against Demands Nos. 4, 5, 6, 7, 8 and 114 relating to the Ministry of Defence."

The motion was adopted.

[The motions for Demands for Grants which were adopted by the Lok Sabha, are reproduced below—Ed.]

DEMAND NO. 4—MINISTRY OF DEFENCE

"That a sum not exceeding Rs. 63,90,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1967, in respect of 'Ministry of Defence'."

DEMAND NO. 5—DEFENCE SERVICES, EFFECTIVE—ARMY

"That a sum not exceeding Rs. 5,35,13,88,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Defence Services, Effective—Army'."

DEMAND NO. 6—DEFENCE SERVICES, EFFECTIVE—NAVY

"That a sum not exceeding Rs. 25,81,75,000 be granted to the

President to complete the sum necessary to defray the charges which will come in course of payment during the year ending 31st day of March, 1967, in respect of 'Defence Services, Effective—Navy'."

DEMAND NO. 7—DEFENCE SERVICES, EFFECTIVE—AIR FORCE

"That a sum not exceeding Rs. 1,22,86,09,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending 31st day of March, 1967, in respect of 'Defence Services, Effective—Air Force'."

DEMAND NO. 8—DEFENCE SERVICES—NON-EFFECTIVE

"That a sum not exceeding Rs. 19,91,67,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending 31st day of March, 1967, in respect of 'Defence Services, Non-effective'."

DEMAND NO. 114—DEFENCE CAPITAL OUTLAY

"That a sum not exceeding Rs. 1,03,33,33,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending 31st day of March, 1967, in respect of 'Defence Capital Outlay'."

15.36 hrs.

RE: MOTIONS FOR ADJOURNMENT AND CALLING-ATTENTION NOTICES

BASTAR INCIDENT—contd.

Mr. Speaker: Now, the Home Minister will make his statement.

The Minister of Home Affairs (Shri Nanda): Several adjournment motions